

ORISSA HIGH COURT

FILING REPORT AS ON :12/09/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|----|---------------------------------------|--|--------------------------------|--|--------------------------|
| 1 | D-ARBA/37298/2025 | LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY VS BHAGIRATHI BARAL | ABHIRAM PURI VS | // () | |
| 2 | D-BLAPL/28323/2025 BLAPL/9575/2025 | MANOJ KURMI VS STATE OF ODISHA | ANITA SAHOO VS | G.R.P.S. (TITILAGARH) /84 /2025 SPECIAL JUDGE, KANTABANJI(Balangir) Spl/0000008/2025 | |
| 3 | D-BLAPL/28326/2025 | JITENDRA MALLICK VS STATE OF ODISHA | NARENDRA PRASAD RATH VS | EOW,BHUBANESWAR /6 /2023 () | |
| 4 | D-BLAPL/28327/2025 | LIAS SEKH @ HYASH @ ELIAS KHAN VS STATE OF ODISHA | BRAJA KISHOR PANDA VS | JONK /117 /2025 () | |
| 5 | D-BLAPL/28328/2025 | LINGA SAHU VS STATE OF ODISHA | BISWAJIT NAYAK VS | //0 () | |
| 6 | D-BLAPL/28330/2025 | DILLIP KUMAR PRADHAN VS STATE OF ODISHA | SAUBHAGYA KETAN NAYAK VS | JARADA /252 /2025 () | AOR20220001207C202500106 |
| 7 | D-BLAPL/28333/2025 | TRILOCHAN BHUYAN VS STATE OF ODISHA | DEBENDRA KUMAR DHAR VS | MAHAKALPARA /183 /2025 () | |
| 8 | D-BLAPL/28341/2025 | MOTI DALEI VS STATE OF ODISHA | ARIJEET MISHRA VS | BOIPARIGUDA /161 /2025 () | |
| 9 | D-BLAPL/28344/2025 | ADITYA NAGBANSI @ BABLAL VS STATE OF ODISHA | SOUMYA RANJAN DAS VS | CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /17 /2025 () | |
| 10 | D-BLAPL/28351/2025 | TRILOCHAN NAYAK @ KALU VS STATE OF ODISHA | SANTOSH CHANDRA ATABUDHI VS | Maitri Vihar PS /132 /2025 () | |
| 11 | D-BLAPL/28357/2025 | RAHUL DURGA VS STATE OF ODISHA | BIBHU PRASAD CHHUALSINGH VS | BELAGARH /38 /2024 () | |

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| 12 | D-BLAPL/28358/2025 | SURESH DAS @ DASH VS STATE OF ODISHA | SWAGAT KUMAR SAHU VS | SURADA /330 /2025 () // | AOR20220004593C202500040 |
| 13 | D-BLAPL/28365/2025 | DANIEL MAJHI VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | MOHANA /42 /2025 () // | AOR20220001631C202500245 |
| 14 | D-BLAPL/28369/2025 | SHYAMA KHILA VS STATE OF ODISHA | SOUMYA KANTA TRIPATHY VS | MALKANGIRI /377 /2024 () // | AOD20240000239C202500022 |
| 15 | D-BLAPL/28370/2025 | RAKESH BEHERA VS STATE OF ODISHA | SAMVIT MOHANTY VS | BALIKUDA /164 /2025 () // | |
| 16 | D-BLAPL/28374/2025 | LALIT HANTAL VS STATE OF ODISHA | SOUMYA KANTA TRIPATHY VS | KALIMELA /71 /2024 () // | AOD20240000239C202500023 |
| 17 | D-BLAPL/28375/2025 | AKASH NAIK VS STATE OF ODISHA | CHIRANJIB ROUT VS | N.T.P.C. /140 /2024 () // | |
| 18 | D-BLAPL/28377/2025 | SANTOSH @ BHAGIRATHA PANIGRAHI VS STATE OF ODISHA | BASANTA KUMAR DAS VS | SIMULIA /403 /2025 () // | |
| 19 | D-BLAPL/28378/2025 | TIKINA @ BABULA BHARATI VS STATE OF ODISHA | CHIRANJIB ROUT VS | N.T.P.C. /140 /2024 () // | |
| 20 | D-BLAPL/28379/2025 | TUNGI @ DIBAS NAIK VS STATE OF ODISHA | BHARAT BHUSAN ROURAY VS | BANARAPAL /259 /2023 () // | |
| 21 | D-BLAPL/28380/2025 | PRADHAN SOI VS STATE OF ODISHA | ASUTOSH TRIPATHY VS | KHUNTUNI /92 /2024 () // | AOR20220001648C202500102 |
| 22 | D-BLAPL/28381/2025 | RAHUL JAIN VS STATE OF ODISHA | CHIRANJIB ROUT VS | TALCHER TOWN /631 /2025 () // | |
| 23 | D-BLAPL/28382/2025 | DIPU @ DEBASHIS BARAL | CHIRANJIB ROUT | TALCHER TOWN /631 /2025 | |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 24 | D-BLAPL/28387/2025 | BISHIKESHAN GOCHHAYAT | DALIRANI BEHURAY | UDALA /348 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 25 | D-BLAPL/28392/2025 | MULKI SAHA | JUGALA KISHORE PANDA | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 26 | D-BLAPL/28393/2025 | J. SANTOSH KUMAR PATRA | JUGALA KISHORE PANDA | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 27 | D-BLAPL/28394/2025 | MIRZA ASIF BAIG @ ASIK | ABHINANDAN PRADHAN | LALBAG /289 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 28 | D-BLAPL/28396/2025 | DEBASISH @ DEBASIS @ BAPI MAJHI | DHARMENDRA SETHY | BERHAMPUR /106 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 29 | D-BLAPL/28410/2025 | MAHESWAR BHOI @ MANIA | RAMANI KANTA PATTANAİK | BALIPATNA /183 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 30 | D-BLAPL/28415/2025 | SHOVAN RAJAN BEHERA @ SOVAN | SK. ABDUL JABIR | NAYAPALLI P.S. /229 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 31 | D-BLAPL/28423/2025 | ANKIT SHAW | RITURANJAN CHHOTARAY | KHANDAGIRI P.S. /552 /2025 | AOR20220003344C202500062 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 32 | D-BLAPL/28424/2025 | BHISMA @ BHISHMA CHARAN KANHAR | PRAHALLAD SAHU | KHAJURIPADA /32 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 33 | D-BLAPL/28429/2025 | AMIT PADHI | AMITAV TRIPATHY | JAGATSINGPUR /290 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 34 | D-BLAPL/28432/2025 | NEPAL BHUE @ NAMA | SARAT KUMAR JENA | BHEDEN /100 /2025 | |
| | | VS | VS | () | |

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| 35 | D-BLAPL/28437/2025 | STATE OF ODISHA PRAVAKAR PRADHAN VS | SIDHARTHA SANKAR RAY (2) VS | // DIGAPAHANDI /273 /2023 () | |
| 36 | D-BLAPL/28442/2025 | STATE OF ODISHA SUMIT SAHU VS | BIBHUTI RANJAN MOHANTY VS | // / /0 () | |
| 37 | D-BLAPL/28445/2025 | STATE OF ODISHA SANAT KUMAR PANDIA VS | BIBHUTI RANJAN MOHANTY VS | // MANAMUNDA /96 /2025 () | |
| 38 | D-BLAPL/28446/2025 | STATE OF ODISHA ARUNA SETHI @ SETH VS | SAROJ KUMAR MISHRA VS | // ULLUNDA /1 /2022 () | |
| 39 | D-BLAPL/28447/2025 | STATE OF ODISHA SURESH CHANDRA RAJHANSH VS | DHANANJAYA MUND VS | // ATHAMALLIK /239 /2025 () | |
| 40 | D-BLAPL/28450/2025 | STATE OF ODISHA PRADEEP DEHURY VS | DHANANJAYA MUND VS | // KISHORENAGAR (ANUGUL) /263 /2025 () | |
| 41 | D-BLAPL/28453/2025 | STATE OF ODISHA SOMANATH GOND VS | BIJAYA KUMAR RAGADA VS | // KORAPUT TOWN /205 /2025 () | |
| 42 | D-BLAPL/28455/2025 | STATE OF ODISHA BIJU @ BIJAY KUMAR JENA VS | KULDEEP MOHANTY VS | // BAISINGA /432 /2025 () | AOD20240000012C202500201 |
| 43 | D-BLAPL/28457/2025 | STATE OF ODISHA PRASANTA KUMAR MOHAPATRA @ PRASANTA MOHAPATRA VS | PRASANTA DASH VS | // SAHADEV KHUNTA /264 /2025 () | |
| 44 | D-BLAPL/28458/2025 | STATE OF ODISHA BIJAY MAHARANA VS | PRAFULLA KUMAR KHATEI VS | // / /0 () | |
| 45 | D-BLAPL/28460/2025 | STATE OF ODISHA SUBASH CHANDRA JENA VS | JAYADEBA BEHERA VS | // ITAMATI /216 /2025 () | |
| | | STATE OF ODISHA | | // | |

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| 46 | D-BLAPL/28461/2025 | SUSHANTA KUMAR ROU TRAY @ PAPUNA VS STATE OF ODISHA | ROHIT RANJAN RAY VS | //0 () // | |
| 47 | D-BLAPL/28464/2025 | DEBSING CHANDAL @ DEBSINGH CHANDAL VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | KODINGA /131 /2025 () // | |
| 48 | D-BLAPL/28468/2025 | GYANA RANJAN SAHANI VS STATE OF ODISHA | CHHABI BEHERA VS | //0 () // | |
| 49 | D-BLAPL/28470/2025 | ARBAJ KHAN @ ROCKY @ ARBAZ KHAN VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | TIGIRIA /147 /2024 () // | |
| 50 | D-BLAPL/28471/2025 | SABAJ KHAN VS STATE OF ODISHA | CHHABI BEHERA VS | LAXMISAGAR P.S. /288 /2025 () // | |
| 51 | D-BLAPL/28476/2025 | SANTOSH KUMAR RAULA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | //0 () // | |
| 52 | D-BLAPL/28477/2025 | DAYANIDHI BISIMAJHI VS STATE OF ODISHA | MANOJ PANIGRAHI VS | // () // | AOR20220001665C202500094 |
| 53 | D-BLAPL/28478/2025 | SONU MUNDA VS STATE OF ODISHA | PARTHA SARATHI DAS VS | KEONJHAR SADAR /318 /2025 () // | AOD20240000364C202500166 |
| 54 | D-BLAPL/28480/2025 | SITA PARIDA @ SITA DEI VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | RANPUR /80 /2023 () // | |
| 55 | D-BLAPL/28482/2025 | SANKAR SABAR VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | MOHANA /119 /2025 () // | |
| 56 | D-BLAPL/28485/2025 | LAXMI NARAYAN NAIK VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | PHULBANI TOWN /63 /2025 () // | |
| 57 | D-BLAPL/28486/2025 | SAGARI BIBI | SUDHANSU SEKHAR DASH | //0 | |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 58 | D-BLAPL/28487/2025 | LAXMAN @ LAXMAN BHOI @ MITU BHOI @ MITU | TARA PRASAD MOHAPATRA | KHAPRAKHOL /184 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 59 | D-BLAPL/28488/2025 | RAJESH SINGH | SUDHANSU SEKHAR DASH | SPL.TASK FORCE /13 /2022 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 60 | D-BLAPL/28492/2025 | VIRENDRA YADAV | DEBASHIS MITRA | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 61 | D-BLAPL/28497/2025 | PRATIMA SAHOO | ABINASH DAS | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 62 | D-BLAPL/28500/2025 | SUMINA BEGUM | SUDHANSU SEKHAR DASH | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 63 | D-CMAPL/37252/2025 | RUSABHA KUMAR JENA | ADV. | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 64 | D-CMAPL/37255/2025 | GUNAKAR PANDA | ADV. | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 65 | D-CMAPL/37266/2025 | KANAKALATA RATH | ADV | / / | AOR20240001111C202500020 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 66 | D-CMAPL/37353/2025 | BINAYA KUMAR SAHOO | ADV. | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 67 | D-CMAPL/37358/2025 | KISHORE KUMAR SAHOO | ADV. | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 68 | D-CMAPL/37359/2025 | RAMESH CHANDRA SAHU | ADV. | / / | |
| | | VS | VS | () | |

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| 69 | D-CMAPL/37360/2025 | STATE OF ODISHA ASHOK KUMAR PRADHAN VS | ADV. VS | // // 0 | |
| 70 | D-CMAPL/37365/2025 | STATE OF ODISHA MANMOHAN PANIGRAHI VS | SHUBHENDU KUMAR PARIDA VS | // // 0 | |
| 71 | D-CMAPL/37533/2025 | HARIKRUSHNA CHINDRA BABAJI CHARAN SAHOO VS | NALINI KANTA SAHOO VS | // // 0 | |
| 72 | D-CMP/37331/2025 | CHAIRMAN PARADIP PORT TRUST OF INDIA, JAGATSINGHPUR ASWINI KUMAR DASH VS | VS | // // 0 | |
| 73 | D-CMP/37382/2025 | NILESH KUMAR GHODASARA AMAR NAG VS | BUDHIRAM DAS VS | // // 0 | |
| 74 | D-CMP/37397/2025 | RAJKISHORE PANDA BHABAGRAHI BISI VS | SUJATA JENA VS | // // 0 | |
| 75 | D-CMP/37478/2025 | PRABHASINI PADHI MAHADEV PARAI VS | DHANESWAR BARIK VS | // // 0 | AOD20250000498C202500033 |
| 76 | D-CMP/37499/2025 | MALLY JENA MANORAMA BARIK VS | SUKANTA KUMAR NAYAK VS | // // 0 | |
| 77 | D-CMP/37510/2025 | DIBAKAR BARIK JAGJIBAN PANDA @ JAGABANDHAN PANDA VS | MANOJ KUMAR PANDA VS | // // 0 | |
| 78 | D-CMP/37525/2025 | STATE OF ODISHA BANADEVI SEVA SADAN VS | AJODHYA RANJAN DASH VS | // // 0 | |
| 79 | D-CMP/37547/2025 | PRABEEN KUMAR DAS RATANLAL AGARWAL VS | SURAJ MOHANTY VS | // // 0 | |
| | | RAJANIKANTA MOHANTY | | // | |

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| 80 | D-CONTC/37265/2025 | PINNINTI RAMA RAO VS SARAT SABAR,TAHASILDAR,GUMMA,GAJAPATI | ADV. VS | // () | |
| 81 | D-CONTC/37267/2025 | ANKIT BAL VS SHALINI PANDIT, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT | ADV VS | // () | AOR20220001600C202500120 |
| 82 | D-CONTC/37278/2025 | RANJAN KUMAR GIRI VS ARAVIND AGRAWAL, PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT | ADV VS | // () | AOR20220001600C202500121 |
| 83 | D-CONTC/37297/2025 | BIBHU PRASAD BEHERA VS Y.B.KHURANIA,IPS | ADV. VS | // () | |
| 84 | D-CONTC/37323/2025 | SUJATA MAJHI VS ARABIND AGRAWAL,IAS | ADV. VS | // () | |
| 85 | D-CONTC/37326/2025 | PINAKI MOHAPATRA VS NIRNAJAN BEHERA,DEO,JAGATSINGHPUR | ADV. VS | // () | |
| 86 | D-CONTC/37327/2025 | SUMITA MISHRA VS PRITIPARNA MISHRA,OAS | ADV. VS | // () | |
| 87 | D-CONTC/37337/2025 | SUNIL KUMAR DALAI VS SHALINI PANDIT,IAS | AKSHAYA KUMAR DORA VS | // () | |
| 88 | D-CONTC/37343/2025 | SANTILATA SAHOO VS SHALINI PANDIT,IAS | ADV. VS | // () | |
| 89 | D-CONTC/37347/2025 | SASMITA MANGARAJ VS SHALINI PANDIT,IAS | AKSHAYA KUMAR DORA VS | // () | |
| 90 | D-CONTC/37349/2025 | DR. RAJENDRA NARAYAN SAHU VS ASWATHY S.,IAS | ADV. VS | // () | |
| 91 | D-CONTC/37377/2025 | BISWAPRAKASH TRIPATHY | ADV. | // | |

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| | | VS | VS | 0 | |
| 92 | D-CONTC/37385/2025 | SWATI MISHRA,REGISTRAR,UTKAL UNIVERSITY,BBSR,KHURDA | | // | |
| | | MANASI DAS | SANJIB MOHANTY | // | |
| | | VS | VS | 0 | |
| 93 | D-CONTC/37389/2025 | P.ANVESHA REDDY,IAS | | // | |
| | | DHANANJAY BEHERA | SUDHANSU KUMAR DAS | // | |
| | | VS | VS | 0 | |
| 94 | D-CONTC/37405/2025 | SURENDRA KUMAR,IAS | | // | |
| | | GIHEJI GAMANGA | ADV. | // | |
| | | VS | VS | 0 | |
| 95 | D-CONTC/37412/2025 | SHALINI PANDIT,IAS | | // | |
| | | RAMA CHANDRA SAHU | DHANANJAYA MUND | // | |
| | | VS | VS | 0 | |
| 96 | D-CONTC/37416/2025 | AVINASH KUMAR,IAS | | // | |
| | | AJIT KUMAR PATRO | ADV. | // | |
| | | VS | VS | 0 | |
| 97 | D-CONTC/37420/2025 | SHALINI PANDIT,IAS | | // | |
| | | HARSA KUMAR LOHARA | ADV. | // | |
| | | VS | VS | 0 | |
| 98 | D-CONTC/37426/2025 | SHALINI PANDIT,IAS | | // | |
| | | LAXMIPRIYA PANDA | ADV. | // | |
| | | VS | VS | 0 | |
| 99 | D-CONTC/37441/2025 | NIYATI PATTNAYAK,DIRECTOR,HIGHER SECONDARY EDUCATION,BBSR,KHURDHA | | // | |
| | | GOBINDA CHANDRA BARAL | ADV. | // | |
| | | VS | VS | 0 | |
| 100 | D-CONTC/37444/2025 | KUMUDINI JENA,TAHASILDAR,KENDRAPARA | | // | |
| | | MD ZAFAR NOOR | ADV. | // | |
| | | VS | VS | 0 | |
| 101 | D-CONTC/37448/2025 | SK.SAGIR,CEO,ODISHA BOARD OF WAQFS,CUTTACK | | // | |
| | | BIJAYA KUMAR JENA | ADV. | // | |
| | | VS | VS | 0 | |
| 102 | D-CONTC/37452/2025 | OMKAR ANWES,OES | | // | |
| | | ASHISH KUMAR MAHAL | ADV. | // | |
| | | VS | VS | 0 | |

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| | | SIBASISH MAHARANA,CDM AND PHO,JAJPUR | | // | |
| 103 | D-CONTC/37456/2025 | RASMITA SARANGI | ADV. | // | |
| | | VS | VS | 0 | |
| | | DEORANJAN KUMAR SINGH,IAS | | // | |
| 104 | D-CONTC/37460/2025 | NIMAIN CHARAN LENKA | ADV. | // | |
| | | VS | VS | 0 | |
| | | DATTATRAYA BHAUSAHEB SINDE,IAS | | // | |
| 105 | D-CONTC/37503/2025 | DR. S.NARAYANA RAO | ADV. | // | |
| | | VS | VS | 0 | |
| | | MANOJ AHUJA,CHIEF SECRETARY,ODISHA SECRETARIATE,BBSR,KHURDA | | // | |
| 106 | D-CONTC/37511/2025 | ANUSUYA KABI | ADV. | // | |
| | | VS | VS | 0 | |
| | | SALINI PANDIT,IAS | | // | |
| 107 | D-CONTC/37514/2025 | RABINDRANATH PRADHAN | ADV. | // | |
| | | VS | VS | 0 | |
| | | SALINI PANDIT,IAS | | // | |
| 108 | D-CONTC/37519/2025 | ALAM KHAN | ADV. | // | |
| | | VS | VS | 0 | |
| | | SALINI PANDIT,IAS | | // | |
| 109 | D-CONTC/37521/2025 | PRAMOD KUMAR ACHARYA | ADV. | // | |
| | | VS | VS | 0 | |
| | | SALINI PANDIT,IAS | | // | |
| 110 | D-CONTC/37524/2025 | MANGAL PRASAD BHUE | ADV. | // | |
| | | VS | VS | 0 | |
| | | SALINI PANDIT,IAS | | // | |
| 111 | D-CONTC/37528/2025 | JYOSTNARANI JAYASINGH | ADV. | // | |
| | | VS | VS | 0 | |
| | | SALINI PANDIT,IAS | | // | |
| 112 | D-CONTC/37532/2025 | TAPASWINI BARIK | ADV. | // | |
| | | VS | VS | 0 | |
| | | ASWATHY S.,IAS | | // | |
| 113 | D-CONTC/37534/2025 | LAXMIKANTA BISWAL | ADV. | // | |
| | | VS | VS | 0 | |
| | | BHABATOSH MALLICK,OAS | | // | |

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| 114 | D-CONTR/28479/2025 | CHANDRAKANTA SABAT VS VISHAL KUMAR DEV,IAS | VS | // () // | |
| 115 | D-CRLA/28334/2025 | TRILOCHAN SAHU VS STATE OF ODISHA(VIG.) | DEBA PRASAD DAS VS | SAMBALPUR VIGILANCE /61 /2002 () // | |
| 116 | D-CRLA/28349/2025 | AJIT KUMAR JENA VS STATE OF ODISHA | SK. ZAFARULLA VS | DHAMNAGAR /184 /2017 () // | |
| 117 | D-CRLA/28397/2025 | D.AMARESH KUMAR MAHANTA VS STATE OF ODISHA | PRAKASH KUMAR MISHRA VS | PATNA /267 /2024 () // | |
| 118 | D-CRLA/28451/2025 | SAPTAM BAGARTY VS STATE OF ODISHA | MOHAN BAG VS | PUINTALA /69 /2024 () // | AOR20240000323C202500022 |
| 119 | D-CRLA/28469/2025 | BULI SWAIN VS STATE OF ODISHA | TUSAR KUMAR MISHRA VS | BADACHANA /206 /2010 () // | |
| 120 | D-CRLA/28473/2025 | ANSUMAN BARIK @ TOFAN VS STATE OF ODISHA | BIJAYA KUMAR SAHOO VS | KHURDA PS /228 /2024 () // | |
| 121 | D-CRLA/28483/2025 | JUBER AHAMAD VS STATE OF ODISHA | RAJIBA BIHARI MISHRA VS | NCB BHUBANESWAR /2 /2020 () // | |
| 122 | D-CRLMA/28367/2025 | TRUPTIMAYEE SRICHANDAN VS STATE OF ODISHA | SARAT CHANDRA MEKAP VS | RANPUR /158 /2025 () // | |
| 123 | D-CRLMA/28489/2025 | CHANDRAKANT SABAT VS SCTY. HOME DEPT. ,GOVT. OF ODISHA, BBSR | VS | // () // | |
| 124 | D-CRLMC/28324/2025 | DINAKRUSHNA MANGARAJ VS STATE OF ODISHA | AVIRAM PATRA VS | CUTTACK SADAR /275 /2025 () // | |
| 125 | D-CRLMC/28329/2025 | BHAGABATA DAS | AJIT KUMAR PANDA | // () | |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 126 | D-CRLMC/28339/2025 | BIKI@ARJIT@ABHIJIT PRADHAN | NILAKANTHA DAS | ANGUL SADAR PS /454 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 127 | D-CRLMC/28345/2025 CRLMC/3692/2025 | LAXMINARAYAN DEEPAK RANJAN DAS | ARUN KUMAR BEHERA | SIMULIA /286 /2017 | AOR20220003422C202500099 |
| | | VS | VS | J.M.F.C.,SORO(Baleshwar) | |
| | | STATE OF ODISHA | | CT/0001075/2017 | |
| 128 | D-CRLMC/28347/2025 | GOBINDA OJHA @ CHINTA | DOLAGOBINDA MOHAPATRA | RAGHUNATHPUR /216 /2023 | AOR20230000065C202500026 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 129 | D-CRLMC/28352/2025 | JHARIA KUMAR SETHI @ JHARIA | NIRAJ KUMAR SETHI | KHAMAR /242 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 130 | D-CRLMC/28359/2025 | HARI SETHY @ KALIA | DEEPAK KUMAR SAHOO | MARSHAGHAI /285 /2021 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 131 | D-CRLMC/28362/2025 | AMULYA BARIK | RABI NARAYAN PANDA | BANSADA /50 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 132 | D-CRLMC/28364/2025 | LALA TARUN PRAKASH NARAYAN | HARIPAD MOHANTY | KHUNTUNI /155 /2018 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 133 | D-CRLMC/28366/2025 | AMULYA BARIK | RABI NARAYAN PANDA | BANSADA /51 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 134 | D-CRLMC/28372/2025 | BAJRANG PARDHAN | BISWARANJAN DALAI | RAGHUNATHPALI /375 /2024 | AOR20220003722C202500186 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 135 | D-CRLMC/28373/2025 | UMAR @ MOHAMMED UMAR FARUQ @ MOHAMMAD ANWAR MOHAMMAD | ANWAR MOHAMMAD | JAGATSINGPUR /519 /2021 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 136 | D-CRLMC/28383/2025 | DR. SUDHA SETHY | PRATEIK PARIJA | CUTTACK VIGILANCE /19 /2017 | |
| | | VS | VS | () | |

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| 137 | D-CRLMC/28388/2025 CRLMC/3693/2025 | STATE OF ODISHA(VIG.) TRINATH@TRILOCHAN NAIK VS STATE OF ODISHA | NIKUNJA KUMAR ROUT VS | // ENERGY PS (CUTTACK) /38 /2019 1ST A.D.J., CUTTACK(Cuttack) Spl/0000045/2019 | |
| 138 | D-CRLMC/28389/2025 | INDRA TOPPO VS STATE OF ODISHA | BISWARANJAN DALAI VS | SUNDARGARH TOWN /104 /2018 () // | AOR20220003722C202500185 |
| 139 | D-CRLMC/28403/2025 | RAHUL KUMAR VS STATE OF ODISHA | KURESH PRASAD DASH VS | G.R.P.S.,BERHAMPUR /24 /2022 () // | AOD20250000916C202500015 |
| 140 | D-CRLMC/28405/2025 | MITU SWAIN VS STATE OF ODISHA | LAMBODOR ACHARI VS | BHANJANAGAR /158 /2003 () // | AOR20220001563C202500051 |
| 141 | D-CRLMC/28411/2025 | MIR MOHIUDDIN VS UNION OF INDIA | MD. GOLAM MADANI VS | DHAMNAGAR /127 /2011 () // | |
| 142 | D-CRLMC/28413/2025 | ADARSH CHAURASIA VS STATE OF ODISHA | AMLAN MOHANTY VS | BARBIL /262 /2023 () // | |
| 143 | D-CRLMC/28418/2025 | PADMANAV DAS VS STATE OF ODISHA | DEEPAK KUMAR DAS VS | KONARK /45 /2019 () // | |
| 144 | D-CRLMC/28426/2025 | SAROJ KUMAR KARNA VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | MANAMUNDA /289 /2024 () // | |
| 145 | D-CRLMC/28433/2025 | DEBENDRA NARAYAN @ DEBENDRA SINGH VS STATE OF ODISHA | BIBHUTI RANJAN MOHANTY VS | CHOUDWAR /63 /2012 () // | |
| 146 | D-CRLMC/28440/2025 | PRAKASH @ JAYA PRAKASH AMAT VS STATE OF ODISHA | AMITAV TRIPATHY VS | KANTAMAL /220 /2024 () // | |
| 147 | D-CRLMC/28444/2025 | RUNA PRADHAN VS STATE OF ODISHA | SIDHARTHA SANKAR RAY (2) VS | HINJILI /30 /2017 () // | |

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| 148 | D-CRLMC/28467/2025 | LAXMAN @ HARA NAYAK VS STATE OF ODISHA | TUKUNA KUMAR MISHRA VS | KOTPAD /217 /2018 () // | |
| 149 | D-CRLMC/28474/2025 | SURAJ LAMA VS STATE OF ODISHA | Manoranjan Padhy VS | // () // | AOD20220003086C202500136 |
| 150 | D-CRLMC/28481/2025 | DEBARAJ MOHANTY@DEBASISH MOHANTY@BABUNARAYAN PANANDA DAS VS STATE OF ODISHA | VS | LINGARAJ P.S. /95 /2019 () // | |
| 151 | D-CRLMC/28494/2025 | TRIPURARI SAHOO VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | COLLIERY /125 /2025 () // | |
| 152 | D-CRLMC/28502/2025 | BIKRAM MOHANTY VS STATE OF ODISHA | BIDESHI KUMAR GHADAI VS | ENERGY PS (CUTTACK) /62 /2017 () // | |
| 153 | D-CRLMC/28503/2025 | ASHOK KUMAR SWAIN VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | MANCHESWAR P.S. /497 /2022 () // | |
| 154 | D-CRLMP/28336/2025 | BINOD BIHARI PRADHAN VS STATE OF ODISHA | ARIJEET MISHRA VS | / /0 () // | |
| 155 | D-CRLMP/28376/2025 | SAROJ KUMAR JENA VS STATE OF ODISHA | SATRUGHNA DASH (A) VS | // () // | AOR20220001212C202500033 |
| 156 | D-CRLMP/28400/2025 | KHANAPRABHA MOHANTY VS STATE OF ODISHA | JYOTIRMAY GUPTA VS | //0 () // | |
| 157 | D-CRLMP/28406/2025 | PRANATI MALLICK VS STATE OF ODISHA | MD. GOLAM MADANI VS | / /0 () // | |
| 158 | D-CRLMP/28419/2025 | ABHIMANYU SAHOO VS STATE OF ODISHA | AMULYA RATNA PANDA VS | / /0 () // | |
| 159 | D-CRLMP/28427/2025 | SIBA CHARAN MALLICK | SAMBIT SAMAL | // | AOR20220001236C202500003 |

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| | | VS | VS | () | |
| | | STATA OF ORISSA | | // | |
| 160 | D-CRLMP/28463/2025 | K.PARBATI | SUJIT KUMAR SAHU | //0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 161 | D-CRLMP/28499/2025 | PALI BEWA | BIDYADHAR MANSING | //0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 162 | D-CRLREV/28495/2025 | KAIBALY GARANAYAK | ASHOK KUMAR SAHOO | BARKOTE /185 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 163 | D-CRLREV/28498/2025 | JIMUTA BAHAN PATNAIK | PRAVASH CHANDRA JENA | NUAGAON /74 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 164 | D-CRLREV/28505/2025 | BIJAY KUMAR DAS | BIJAY KUMAR MISHRA | //0 | |
| | | VS | VS | () | |
| | | PURNIMA DAS | | // | |
| 165 | D-CRLREV/28506/2025 | KASHINATH SAHU | TIRTH KUMAR SAHU | PADMAPUR /60 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 166 | D-EXP/37459/2025 | JAMUNNA DIGAL | ADV. | // | |
| | | VS | VS | () | |
| | | DIRECTOR OF (ST) CUM- SPECIAL SECY., KHURDA | | // | |
| 167 | D-EXP/37466/2025 | PRADIP KANHAR | ADV. | // | |
| | | VS | VS | () | |
| | | DIRECTOR OF (ST) CUM- SPECIAL SECY., KHURDA | | // | |
| 168 | D-FAO/37423/2025 | BIRENDRA NATH | SONALI PANDA | // | |
| | | VS | VS | () | |
| | | UNION OF INDIA | | // | |
| 169 | D-FAO/37471/2025 | SECRETARY OF HIGHER EDUCATION DEPT | GOVT OF ODISHA | // | LOD20240000172C202500375 |
| | | VS | VS | () | |
| | | BISWARANJAN MOHAPATRA | | // | |
| 170 | D-ITA/37473/2025 | PRINCIPAL COMMISSIONER OF INCOME TAX, CENTRAL | PRAVASH CHANDRA MOHANTY | // | AOD20220001916C202500014 |
| | | VS | VS | () | |

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| 171 | D-MACA/37304/2025 | ARSS DEVELOPERS LTD D.M.,LEGAL,M/S. ORIENTAL INSURANCE CO. LTD.,KANSUDA BEHARI DAS | VS | // | |
| 172 | D-MACA/37556/2025 | SANTOS SAHOO M/S. ORIENTAL INSURANCE CO. LTD.,GANJAM | VS | // | |
| 173 | D-MATA/37351/2025 | PRADEEP NAYAK SASMITA GARDIA @ GURUDIA @ HIAL | VS | // | |
| 174 | D-MATA/37512/2025 | LIHIT GARADIA SHREYA MISHRA | VS | // | |
| 175 | D-RPFAM/37301/2025 | BIJAN SARANGI PRABIR KUMAR PALEI | VS | // | |
| 176 | D-RPFAM/37357/2025 | SABITRI BARIK MAMTAJ BHATTA @ MAMATA BHATTA | VS | // | |
| 177 | D-RPFAM/37387/2025 | DIBYASUNDAR SAHOO SOURAVA KUMAR SAHU | VS | // | |
| 178 | D-RSA/37515/2025 | NISHIPADMA SAHOO M/S AJANTA WINES, SAMBALPUR | VS | // | |
| 179 | D-RSA/37523/2025 | STATE OF ODISHA SK.SIRAJUDDIN | VS | // | |
| 180 | D-RVWPET/37464/2025 | SK.ABU BAKAR UNION OF INDIA | VS | // | |
| 181 | D-RVWPET/37487/2025 | ASHOK KUMAR SIPANI SUSANTA KUMAR PATTNAYAK | VS | // | |
| | | STATE OF ODISHA | VS | // | |

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| 182 | D-SAO/37366/2025 | DEBI PRASAD HARICHANDAN VS NANDINI SINGH | PRAFULLA CHANDRA ACHARYA VS | // () | |
| 183 | D-TRP(C)/37257/2025 TRP(C)/331/2025 | BISHNU PRASAD MOHANTY VS BASANTA KUMAR MOHANTY | SURYAKANTA DWIBEDI VS | // JUDGE FAMILY COURT, BARIPADA(Mayurbhanj) GMC/0000038/2025 | |
| 184 | D-TRP(C)/37477/2025 | ITIREKHA MOHARANA VS BIPIN SENAPATI | MANAS RANJAN BAUG VS | // () | AOR20220002374C202500154 |
| 185 | D-TRPCRL/28459/2025 | PANKAJINI MOHANTY @ PATRO VS STATE OF ODISHA | TAPAN MISHRA VS | EOW,BHUBANESWAR /16 /2018 () | |
| 186 | D-WA/37270/2025 | STATE OF ODISHA VS ASHISHA KUMAR BISWAL | DEBASHIS TRIPATHY,A.G.A VS | // () | LOD20240000200C202500389 |
| 187 | D-WA/37271/2025 | STATE OF ODISHA VS TARANISEN MENDILI | SAROJ KUMAR JEE,A.G.A VS | // () | LOD20240000172C202500372 |
| 188 | D-WA/37280/2025 | STATE OF ODISHA VS NIRANJAN DAS | BISWABARA DASH,A.S.C VS | // () | LOD20240000172C202500373 |
| 189 | D-WA/37465/2025 | ADDITIONAL CHIEF SECRETARY OF WATER RESOURCES VS BARU NAG | AGODISHA VS | // () | LOD20240000200C202500394 |
| 190 | D-WA/37467/2025 | PRINCIPAL SECRETARY OF HOME DEPT VS HRUDANANDA BEHERA | AGODISHA VS | // () | LOD20240000200C202500392 |
| 191 | D-WA/37563/2025 | JAYANTI NAYAK VS STATE OF ODISHA | LALIT KUMAR MAHARANA VS | // () | |
| 192 | D-WP(C)/37237/2025 | GAMBHARIDIHI GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA | MANAYAGRIATHY VS | // () | |
| 193 | D-WP(C)/37238/2025 | NATUGAON GRAMPANCHAYAT LEVEL FEDERATION VS | MANAYAGRIATHY VS | // () | |

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|-----|--------------------|---|-------------------------|----------------------|-------------|
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 194 | D-WP(C)/37239/2025 | KALIKAPRASAD GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH | AMITAV TRIPATHY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 195 | D-WP(C)/37240/2025 | SOUMYA RANJAN BESHRA | MANOJ VERMA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 196 | D-WP(C)/37241/2025 | KENDUDHIPI GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH | AMITAV TRIPATHY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 197 | D-WP(C)/37242/2025 | NOTARA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH | AMITAV TRIPATHY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 198 | D-WP(C)/37243/2025 | SINDURIA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH | AMITAV TRIPATHY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 199 | D-WP(C)/37244/2025 | DEEPAK KUMAR PANIGRAHI | ANJAN KUMAR BISWAL | // | |
| | WP(C)/25534/2025 | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 200 | D-WP(C)/37245/2025 | PANCHAYAT STARIYA, BANDHAPARI | PRASANTA KUMAR MISHRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 201 | D-WP(C)/37246/2025 | NADIALI GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH | AMITAV TRIPATHY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 202 | D-WP(C)/37247/2025 | GANESH RAM GARTIA | SAROJ KUMAR PADHY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 203 | D-WP(C)/37248/2025 | PANKAJ KUMAR KANAR | AKHYAYA KUMAR MISRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 204 | D-WP(C)/37249/2025 | BALUGAON G.P.LEVEL FEDERATION, NAYAGARH | AMITAV TRIPATHY | // | |
| | | VS | VS | 0 | |

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| 205 | D-WP(C)/37250/2025 | STATE OF ODISHA BRUNDABANPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH | AMITAV TRIPATHY | // | |
| | | VS | VS | 0 | |
| 206 | D-WP(C)/37251/2025 | STATE OF ODISHA GOURANGAPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH | AMITAV TRIPATHY | // | |
| | | VS | VS | 0 | |
| 207 | D-WP(C)/37253/2025 | STATE OF ODISHA KAJALAIPELLI G.P.LEVEL FEDERATION, NAYAGARH | AMITAV TRIPATHY | // | |
| | | VS | VS | 0 | |
| 208 | D-WP(C)/37254/2025 | STATE OF ODISHA DARPANARAYANPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH | AMITAV TRIPATHY | // | |
| | | VS | VS | 0 | |
| 209 | D-WP(C)/37256/2025 | STATE OF ODISHA CHANDAPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH | AMITAV TRIPATHY | // | |
| | | VS | VS | 0 | |
| 210 | D-WP(C)/37258/2025 | STATE OF ODISHA BAUNSIAPADA G.P.LEVEL FEDERATION, NAYAGARH | AMITAV TRIPATHY | // | |
| | | VS | VS | 0 | |
| 211 | D-WP(C)/37259/2025 | STATE OF ODISHA GANDABARAJHOLA PANCHAYAT STARIYA MAHASANKULMARNDISHRA | SAROJ KUMAR PADHY | // | |
| | | VS | VS | 0 | |
| 212 | D-WP(C)/37260/2025 | STATE OF ODISHA BHATASAHU GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH | AMITAV TRIPATHY | // | |
| | | VS | VS | 0 | |
| 213 | D-WP(C)/37261/2025 | STATE OF ODISHA KHATIA G.P.LEVEL FEDERATION, NAYAGARH | AMITAV TRIPATHY | // | |
| | | VS | VS | 0 | |
| 214 | D-WP(C)/37262/2025 | STATE OF ODISHA SUBRAT KUMAR BHOI | SAROJ KUMAR PADHY | // | |
| | | VS | VS | 0 | |
| 215 | D-WP(C)/37263/2025 | STATE OF ODISHA BIRABHADRA SAHOO | KHIROD CHANDRA MAJHI | // | |
| | WP(C)/25521/2025 | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |

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| 216 | D-WP(C)/37264/2025 | SAUDI G.P.L.F, BALASORE VS STATE OF ODISHA | RAMA CHANDRA JENA VS | // 0 // | |
| 217 | D-WP(C)/37268/2025 | GURU CHARAN BINDHANI VS STATE OF ODISHA | ARUN KUMAR PATRA VS | // 0 // | |
| 218 | D-WP(C)/37269/2025 | KRIDASPUR GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA | KOMITAWATI PARTHY VS | // 0 // | |
| 219 | D-WP(C)/37272/2025 | ARABANDH G.P.L.F, BALASORE VS STATE OF ODISHA | RAMA CHANDRA JENA VS | // 0 // | |
| 220 | D-WP(C)/37273/2025 | STATE OF ODISHA VS JAGJIBAN SAHOO | SURYA NARAYAN PATNAIK,A.G.A VS | // 0 // | LOD20240000200C202500390 |
| 221 | D-WP(C)/37274/2025 | LANKAHUDA GPLF, SADAR BLOCK, SUNDARGARH VS STATE OF ODISHA | RAJIV KUMAR MAHANTA VS | // 0 // | AOR20220001662C202500088 |
| 222 | D-WP(C)/37275/2025 | STATE OF ODISHA VS ANAMA NAG | SURYA NARAYAN PATNAIK,A.G.A VS | // 0 // | LOD20240000200C202500391 |
| 223 | D-WP(C)/37276/2025 | SRIKANTA SETHI VS STATE OF ODISHA | ANIL KUMAR DAS VS | // 0 // | |
| 224 | D-WP(C)/37277/2025 | STATE OF ODISHA VS BIRAT BANUA | SURYA NARAYAN PATNAIK,A.G.A VS | // 0 // | LOD20240000172C202500374 |
| 225 | D-WP(C)/37279/2025 | BHARATI MOHANTY VS STATE OF ODISHA | SMITA RANJAN PATNAIK VS | // 0 // | |
| 226 | D-WP(C)/37281/2025 | RAJENDRA KUMAR SHARMA VS STATE OF ODISHA | ANIL KUMAR DAS VS | // 0 // | |
| 227 | D-WP(C)/37282/2025 | BHEDABAHAL GPLF, SADAR BLOCK, SUNDARGARH VS STATE OF ODISHA | RAJIV KUMAR MAHANTA VS | // 0 // | AOR20220001662C202500092 |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 228 | D-WP(C)/37283/2025 | RAMESH CHANDRA SETHY | ANIL KUMAR DAS | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 229 | D-WP(C)/37284/2025 | KAILASH KARKARIA | SUJAY SHANKER SINGHDEO | // | AOD20230000313C202500065 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 230 | D-WP(C)/37285/2025 | LAL BABU KHAN | PRADIP KUMAR DHAL | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 231 | D-WP(C)/37286/2025 | ABHISEK UPADHYAY | IN PERSON | // | LOD20230000003C202500004 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 232 | D-WP(C)/37287/2025 | BALARAM SAHOO | SUSANTA SEKHAR MOHAPATRA | // | AOD20220004450C202500032 |
| | WP(C)/25468/2025 | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 233 | D-WP(C)/37288/2025 | SUPERINTENDING ENGINEER, NIMAPARA IRRIGATION DIVISION | INDRANIL MOHANTY, A.G.A | // | LOD20240000172C202500370 |
| | | VS | VS | () | |
| | | REGIONAL PROVIDENT FUND COMMISSIONER II, BHUBANESWAR | | // | |
| 234 | D-WP(C)/37289/2025 | GRAM PANCHAYAT STARIYA SANGHA SARGIGUDA | PRASANT KUMAR MISHRA | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 235 | D-WP(C)/37290/2025 | JAMKUNDA GP MAAHILA MAHASANGHA, BALIAPARA | RAJIV KUMAR MAHANTA | // | AOR20220001662C202500097 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 236 | D-WP(C)/37291/2025 | BHURTIGARH PANCHAYAT, STARIYA SANGHA, KAPASANT | PRASANT KUMAR MISHRA | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 237 | D-WP(C)/37292/2025 | PRAMILA ROUL | SWAPNIL ROY | // | AOR20220001600C202500119 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 238 | D-WP(C)/37293/2025 | BADAS GPLF, BALASORE | RAMA CHANDRA JENA | // | |
| | | VS | VS | () | |

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|-----|--------------------|---|-------------------------|----------------------|-------------|
| 239 | D-WP(C)/37294/2025 | STATE OF ODISHA KANTAPANHARA PANCHAYAT, STARIYA MAHASANGHA, BALASORE | PRASANT KUMAR MISHRA | // | |
| | | VS | VS | 0 | |
| 240 | D-WP(C)/37295/2025 | STATE OF ODISHA SURYAMANI ROUL | BISWABHUSAN MISHRA | // | |
| | | VS | VS | 0 | |
| 241 | D-WP(C)/37296/2025 | STATE OF ODISHA SATYASAI SANGHA, NACHHIMPUR, BALASORE | RAMA CHANDRA JENA | // | |
| | | VS | VS | 0 | |
| 242 | D-WP(C)/37299/2025 | STATE OF ORISSA CHAUMUKHA GRAM PANCHAYAT STARIYA SANGHA, BALASORE | RAMA CHANDRA JENA | // | |
| | | VS | VS | 0 | |
| 243 | D-WP(C)/37300/2025 | STATE OF ORISSA BOLANG G.P.L.F, BALASORE | RAMA CHANDRA JENA | // | |
| | | VS | VS | 0 | |
| 244 | D-WP(C)/37302/2025 | STATE OF ODISHA SAROJ KUMAR GARNAIK | SATYAJIT BEHERA | // | |
| | | VS | VS | 0 | |
| 245 | D-WP(C)/37303/2025 | STATE OF ODISHA GRAM PANCHAYAT SATRIA SANGHA BENGAON, KALAHANDI | PRASANT KUMAR MISHRA | // | |
| | | VS | VS | 0 | |
| 246 | D-WP(C)/37305/2025 | STATE OF ODISHA GRAM PANCHAYAT, STARIYA SANGHA, RUPRA, KALAHANDI | PRASANT KUMAR MISHRA | // | |
| | | VS | VS | 0 | |
| 247 | D-WP(C)/37306/2025 | STATE OF ODISHA ALADIHA GPLF, BALASORE | RAMA CHANDRA JENA | // | |
| | | VS | VS | 0 | |
| 248 | D-WP(C)/37307/2025 | STATE OF ODISHA PANCHAYAT STARIYA MAHASANGHA, KALAHANDI | PRASANT KUMAR MISHRA | // | |
| | | VS | VS | 0 | |
| 249 | D-WP(C)/37308/2025 | STATE OF ODISHA SANTOSH KUMAR BHOI | BIDYADHAR MISHRA | // | |
| | | VS | VS | 0 | |
| | | THE COLLECTOR, KHORDHA | | // | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--|---|-------------------------|----------------------|-------------|
| 250 | D-WP(C)/37309/2025 | SRIKRISHNA GRAM PANCHAYAT, STARIYA SANGHARASANTERKADAPUR, KALAHANDI VS STATE OF ODISHA | PRASANT KUMAR MISHRA | // 0 // | |
| 251 | D-WP(C)/37310/2025 | GANDARDA GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA | GOBAL KRISHNA MOHANTY | // 0 // | |
| 252 | D-WP(C)/37311/2025 | JAYAPATNA GRAM PANCHAYAT, STARIYA SANGHARASANT KANKAL, BISHNUPUR VS STATE OF ODISHA | PRASANT KUMAR MISHRA | // 0 // | |
| 253 | D-WP(C)/37312/2025 | NARAHARIPUR GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA | GOBAL KRISHNA MOHANTY | // 0 // | |
| 254 | D-WP(C)/37313/2025 | BARUNSINGH GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA | GOBAL KRISHNA MOHANTY | // 0 // | |
| 255 | D-WP(C)/37314/2025 | SINDHIKAGUDA, GRAM PANCHAYAT, STARIYA SANGHARASANTERKADAPUR, KALAHANDI VS STATE OF ODISHA | PRASANT KUMAR MISHRA | // 0 // | |
| 256 | D-WP(C)/37315/2025 WP(C)/25516/2025 | MANJULI NAIK @ MANJULI KUMARI NAYAK VS STATE OF ODISHA | KARUNAKAR RATH | // 0 // | |
| 257 | D-WP(C)/37316/2025 | SRI JAGANNATH PANCHAYAT, STARIYA MAHILA MANDAL, MANJULI, KALAHANDI VS STATE OF ODISHA | PRASANT KUMAR MISHRA | // 0 // | |
| 258 | D-WP(C)/37317/2025 | SUTEI GRAM PANCHAYAT LEVEL FEDERATION, BARGARH VS STATE OF ODISHA | GOBAL KRISHNA MOHANTY | // 0 // | |
| 259 | D-WP(C)/37318/2025 | BIRUAN GRAM PANCHAYAT LEVEL FEDERATION, BARGARH VS STATE OF ODISHA | GOBAL KRISHNA MOHANTY | // 0 // | |
| 260 | D-WP(C)/37319/2025 | M/S GANESH BOREWELL, BARGARH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK | BIMAL JAIN | // 0 // | |
| 261 | D-WP(C)/37320/2025 | SHYAMNAGAR MAHILA SWAYANG SAHAIKA SANGHARASANTERKADAPUR, KALAHANDI VS STATE OF ODISHA | PRASANT KUMAR MISHRA | // 0 // | |

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|-----|--------------------|---|--------------------------|----------------------|-------------|
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 262 | D-WP(C)/37321/2025 | MANGALPUR GRAM PANCHAYAT LEVEL FEDERATION, BALASORE | GOPAL KISHORE MOHANTY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 263 | D-WP(C)/37322/2025 | SRIKANT PUROHIT | SANGRAM JENA | // | |
| | WP(C)/25524/2025 | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 264 | D-WP(C)/37324/2025 | PRADEEP KUMAR SWAIN | JAYDEEP PAL | // | |
| | WP(C)/25518/2025 | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 265 | D-WP(C)/37325/2025 | BARADIHA MAHA SANGHA LEVEL FEDERATION, BALASORE | BRASOUR DASH | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 266 | D-WP(C)/37328/2025 | PRIYANSHU BARIK | JAYDEEP PAL | // | |
| | WP(C)/25519/2025 | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 267 | D-WP(C)/37329/2025 | ODISHA GRAMYA BANK, BALASORE | HEMANTA KUMAR MOHANTA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 268 | D-WP(C)/37330/2025 | BHABANI SHANKAR TRIPATHY | DR. JITENDRA KUMAR LENKA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 269 | D-WP(C)/37332/2025 | KALYANI BLOCK MASS, JEYPORE, KORAPUT | SUBHADUTTA ROURAY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 270 | D-WP(C)/37333/2025 | KHUARD MAHILA SWAYANG SAHAIKA SANGH, JALPAIGURI, BALASORE | HEMANT DAS | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 271 | D-WP(C)/37334/2025 | SUBHASHREE ANCHALIKA MAHASANGHA, PAIKASARA, BALASORE | SRATIK DAS | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 272 | D-WP(C)/37335/2025 | SANJAY KUMAR PAIKRAY | GOPINATH MISHRA | // | |
| | | VS | VS | 0 | |

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| 273 | D-WP(C)/37336/2025 | MUNICIPAL COUNCIL KEONJHARGARH MISSION SHAKTI FEDERATION, KOLANARA, RAYASUDA | SUBHADUTTA ROUTRAY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 274 | D-WP(C)/37338/2025 | PRASANTA KUMAR PANIGRAHI | ADYASIDHI MISHRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 275 | D-WP(C)/37339/2025 | DR. SHILALIPI PRADHAN | PADMANAV CHOUDHURY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 276 | D-WP(C)/37340/2025 | TARANI PRASANNA DAS | NIHAL RATH | // | |
| | | VS | VS | 0 | |
| | | CHANCELLOR, OUAT, BBSR | | // | |
| 277 | D-WP(C)/37341/2025 | JAYANTI UTTARAY | MANAS RANJAN PADHI | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 278 | D-WP(C)/37342/2025 | MOTHER TERESA MISSION SHAKTI SURAKHYA, PUNJK. | K. ZAFARULLA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 279 | D-WP(C)/37344/2025 | SUPERINTENDING ENGINEER, PHD, CUTTACK | SHASHANKA SHEKHAR PATRA | // | |
| | | VS | VS | 0 | |
| | | LAXMIDHAR MUDULI | | // | |
| 280 | D-WP(C)/37345/2025 | JAYANTA KUMAR @ JAYANTA BISWAL | BANSHIDHAR SATAPATHY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 281 | D-WP(C)/37346/2025 | SUSHILA KUMARI DEI | ALEKHA CHANDRA MOHANTY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 282 | D-WP(C)/37348/2025 | DR.DEBABRATA RATH | SATYA RANJAN PATI | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 283 | D-WP(C)/37350/2025 | RABINDRA NATH BEHERA | GOKHA BEHERA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |

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|-----|--------------------|---|-----------------------------|----------------------|---|
| 284 | D-WP(C)/37352/2025 | DEBASIS MALLICK VS SUJATA ANJALI MALLICK | KALI PRASAD MOHANTY VS | // 0 // | |
| 285 | D-WP(C)/37354/2025 | SANTOSH KUMAR SAHOO VS STATE OF ODISHA | JAYANTA KUMAR MAJHI VS | // 0 // | |
| 286 | D-WP(C)/37355/2025 | BRAJA KISHORE BADAJENA VS SUPERINTENDENT, JATNI CIRCLE, KHURDA | MADHAB LAL AGARWAL VS | // 0 // | |
| 287 | D-WP(C)/37356/2025 | DALI NAYAK @ BISWAL VS STATE OF ODISHA | SWARUP KUMAR PATNAIK VS | // 0 // | |
| 288 | D-WP(C)/37361/2025 | ANITA MAHARANA VS STATE OF ODISHA | USHARANI PATI VS | // 0 // | |
| 289 | D-WP(C)/37362/2025 | COMMITTEE OF MANAGEMENT OF KARAMANGA PANCHAYAT VS STATE OF ODISHA | ANSHU PRASAD VS | // 0 // | AGRICULTURAL COOPERATIVE SOCIETY LTD., PURI |
| 290 | D-WP(C)/37363/2025 | SARASWATI MALIK VS STATE OF ODISHA | USHARANI PATI VS | // 0 // | |
| 291 | D-WP(C)/37364/2025 | M/S S L TRADERS, KHURDA VS THE COMMISSIONER CT AND GST ODISHA | SUSMITA PATNAIK VS | // 0 // | |
| 292 | D-WP(C)/37367/2025 | PURUNATIGIRIA GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA | SITON (CPKE) MURDACKI VS | // 0 // | |
| 293 | D-WP(C)/37368/2025 | MAA SHITALA THAKURANI NARI SANGHA, BALASORE VS STATE OF ORISSA | REMA CHANDRA JENA VS | // 0 // | |
| 294 | D-WP(C)/37369/2025 | SANTOSH PUR GRAMPANCHAYAT STARIYA SANGHA VS STATE OF ODISHA | RAM CHANDRA JENA VS | // 0 // | |
| 295 | D-WP(C)/37370/2025 | CHIKINIA GRAM PANCHAYAT LEVEL FEDERATION VS | AKSHAY KUMAR PANDEY VS | // 0 // | |

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|-----|--------------------|---|-------------------------|----------------------|-------------|
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 296 | D-WP(C)/37371/2025 | KANDAREI GRAM PANCHAYAT LEVEL FEDERATION (GPLF), KUMAR DALAI | SUKANTA KUMAR DALAI | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 297 | D-WP(C)/37372/2025 | JAGATIPUR GRAMPANCHAYAT STARIYA SANGHA, BALESWAR | RAMA CHANDRA JENA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 298 | D-WP(C)/37373/2025 | PANTIKHARI, GRAMA PANCHAYAT LEVEL FEDERATION, NATIBARHY | ANANT BARIH | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 299 | D-WP(C)/37374/2025 | KISHORE KUMAR JOSHI | JYOTIRMAY GUPTA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 300 | D-WP(C)/37375/2025 | CHHAGAON GRAM PANCHAYAT LEVEL FEDERATION (GPLF), KUMAR DALAI | SUKANTA KUMAR DALAI | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 301 | D-WP(C)/37376/2025 | RABARA GRAMA PANCHAYAT LEVEL FEDERATION, NATIBARHY | ANANT BARIH | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 302 | D-WP(C)/37378/2025 | BERHAMPUR GPLF, BALESWAR | RAMA CHANDRA JENA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 303 | D-WP(C)/37379/2025 | KATIKIASAHI GRAM PANCHAYAT LEVEL FEDERATION (GPLF), KUMAR DALAI | SUKANTA KUMAR DALAI | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 304 | D-WP(C)/37380/2025 | PANTHAPUR, GRAM PANCHAYAT LEVEL FEDERATION, NATIBARHY | ANANT BARIH | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 305 | D-WP(C)/37381/2025 | MANGALPUR GRAMA PANCHAYAT STARIYA SANGHA, BAKANTH KANDR | BAKANTH KANDR MISHRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 306 | D-WP(C)/37383/2025 | SOMAPADA GRAM PANCHAYAT LEVEL FEDERATION (GPLF), KUMAR DALAI | SUKANTA KUMAR DALAI | // | |
| | | VS | VS | 0 | |

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| 307 | D-WP(C)/37384/2025 | STATE OF ODISHA GUNTHUNI GRAMA PANCHAYAT LEVEL FEDERATION | AMITAV TRIPATHY | // | |
| | | VS | VS | 0 | |
| 308 | D-WP(C)/37386/2025 | STATE OF ODISHA PANCHALINGESWAR MAHILA MAHASANGHA, BALESWAR | RAMA CHANDRA JENA | // | |
| | | VS | VS | 0 | |
| 309 | D-WP(C)/37388/2025 | STATE OF ODISHA TANMAYA MISHRA | ASHIS KUMAR MISHRA | // | |
| | | VS | VS | 0 | |
| 310 | D-WP(C)/37390/2025 | STATE OF ODISHA PANCHAGAN GRAM PANCHAYAT LEVEL FEDERATION | SUKANTA KUMAR DALAI | // | |
| | | VS | VS | 0 | |
| 311 | D-WP(C)/37391/2025 | STATE OF ODISHA SAMPATIA G.P.L.F.,BALESWAR | RAMA CHANDRA JENA | // | |
| | | VS | VS | 0 | |
| 312 | D-WP(C)/37392/2025 | STATE OF ODISHA BENAGADIA GRAMA PANCHAYAT LEVEL FEDERATION | AMITAV TRIPATHY | // | |
| | | VS | VS | 0 | |
| 313 | D-WP(C)/37393/2025 | STATE OF ODISHA KOSKA GRAM PANCHAYAT LEVEL FEDERATION | AMITAV TRIPATHY | // | |
| | | VS | VS | 0 | |
| 314 | D-WP(C)/37394/2025 | STATE OF ODISHA BINDHANIMA GRAM PANCHAYAT LEVEL FEDERATION | SUKANTA KUMAR DALAI | // | |
| | | VS | VS | 0 | |
| 315 | D-WP(C)/37395/2025 | STATE OF ODISHA GOBARA GRAMA PANCHAYAT LEVEL FEDERATION | SUKANTA KUMAR DALAI | // | |
| | | VS | VS | 0 | |
| 316 | D-WP(C)/37396/2025 | STATE OF ODISHA SHARATA KUMAR MALIK | SATYA RANJAN MOHAPATRA | // | |
| | | VS | VS | 0 | |
| 317 | D-WP(C)/37398/2025 | STATE OF ODISHA THE ADDL COMMISSIONER SETTLEMENT AND CONSOLIDATION, BALASORE | EMILION INRAYGARH | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |

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|-----|--------------------|---|-------------------------------|----------------------|-------------|
| 318 | D-WP(C)/37399/2025 | SAMSARPUR GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA | SUKANTA KUMAR DALAI VS | // 0 // | |
| 319 | D-WP(C)/37400/2025 | RADHAKRUSHNA GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA | SUKANTA KUMAR DALAI VS | // 0 // | |
| 320 | D-WP(C)/37401/2025 | JAPA GRAM PANCHAYAT, JAGATSINGHPUR VS STATE OF ODISHA | SUKANTA KUMAR NAYAK (2) VS | // 0 // | |
| 321 | D-WP(C)/37402/2025 | RAYAT DHOLAMARA GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA | SUKANTA KUMAR DALAI VS | // 0 // | |
| 322 | D-WP(C)/37403/2025 | GURUDIJHATIA GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA | SUKANTA KUMAR DALAI VS | // 0 // | |
| 323 | D-WP(C)/37404/2025 | BADABHUIN GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA | SUKANTA KUMAR DALAI VS | // 0 // | |
| 324 | D-WP(C)/37406/2025 | ORANDA GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA | SUKANTA KUMAR DALAI VS | // 0 // | |
| 325 | D-WP(C)/37407/2025 | RADHAGOBINDAPUR GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA | SUKANTA KUMAR DALAI VS | // 0 // | |
| 326 | D-WP(C)/37408/2025 | KAIJHARA GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA | NAMITAV TRIPATHY VS | // 0 // | |
| 327 | D-WP(C)/37409/2025 | PRADIP BARIK @ PRADIP KUMAR BARIK VS STATE OF ODISHA | GOKULANANDA SAHU VS | // 0 // | |
| 328 | D-WP(C)/37410/2025 | DALABHAGA GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA | SUKANTA KUMAR DALAI VS | // 0 // | |
| 329 | D-WP(C)/37411/2025 | NIJGADA GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA | SUKANTA KUMAR DALAI VS | // 0 // | |

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|-----|--------------------|---|-------------------------|----------------------|--------------------------|
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 330 | D-WP(C)/37413/2025 | GADADHARPUR GRAMA PANCHAYAT LEVEL FEDERATION (SUKANTA KUMAR DALAI | SUKANTA KUMAR DALAI | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 331 | D-WP(C)/37414/2025 | JAGANNATH PRASAD GRAM PANCHAYAT LEVEL FEDERATION (MAYAGIRI PATHY | MAYAGIRI PATHY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 332 | D-WP(C)/37415/2025 | NUAPATNA GRAM PANCHAYAT LEVEL FEDERATION (SUKANTA KUMAR DALAI | SUKANTA KUMAR DALAI | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 333 | D-WP(C)/37417/2025 | RANIPADA GRAMA PANCHAYAT LEVEL FEDERATION (MAYAGIRI PATHY | MAYAGIRI PATHY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 334 | D-WP(C)/37418/2025 | BANSIDHAR KISAN | HARI KRUSHNA PANIGRAHI | // | |
| | | VS | VS | 0 | |
| | | PRINCIPAL SECRETARY DEPARTMENT OF GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE, ODISHA | | | |
| 335 | D-WP(C)/37419/2025 | RADHAKISHORPUR GRAMA PANCHAYAT LEVEL FEDERATION (SUKANTA KUMAR DALAI | SUKANTA KUMAR DALAI | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 336 | D-WP(C)/37421/2025 | VIRUDA GRAM PANCHAYAT LEVEL FEDERATION (SUKANTA KUMAR DALAI | SUKANTA KUMAR DALAI | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 337 | D-WP(C)/37422/2025 | MADANPUR GRAMA PANCHAYAT LEVEL FEDERATION (TONI KHUNDAH MAHANTA | TONI KHUNDAH MAHANTA | // | AOR20220001662C202500107 |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 338 | D-WP(C)/37424/2025 | MAMATA BARIK | SUKANTA KUMAR DALAI | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 339 | D-WP(C)/37425/2025 | KANTILO GRAMA PANCHAYAT LEVEL FEDERATION (MAYAGIRI PATHY | MAYAGIRI PATHY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 340 | D-WP(C)/37427/2025 | PANCHANAN SAHU | RABINDRA KUMAR SAHOO | // | |
| | | VS | VS | 0 | |

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| 341 | D-WP(C)/37428/2025 | STATE OF ODISHA TARADINGA GRAM PANCHAYAT LEVEL FEDERATION (GNF), KUMAR DALAI | VS | // // 0 | |
| 342 | D-WP(C)/37429/2025 | STATE OF ODISHA ICHHAPUR GRAMA PANCHAYAT LEVEL FEDEARATION (GNF), KUMAR DALAI | VS | // // 0 | |
| 343 | D-WP(C)/37430/2025 | STATE OF ODISHA BADABANAPUR GRAMA PANCHAYAT LEVEL FEDERATION (GNF), N. P. AGARH | VS | // // 0 | |
| 344 | D-WP(C)/37431/2025 | STATE OF ODISHA RAJNAGAR GRAM PANCHAYAT LEVEL FEDERATION (GNF), KUMAR DALAI | VS | // // 0 | |
| 345 | D-WP(C)/37432/2025 | STATE OF ODISHA C.B. DEGREE MAHAVIDYALAYA, GARHSANPUT, PURB | BINASH SWAIN VS | // // 0 | |
| 346 | D-WP(C)/37433/2025 | STATE OF ODISHA NARAYAN BHOI | KARUNAKAR NAYAK VS | // // 0 | |
| 347 | D-WP(C)/37434/2025 | STATE OF ODISHA CHOLAMANDALAM INVESTMENT AND FINANCE CORPORATION, N. K. ROUTH | VS | // // 0 | AOR20230000872C202500068 |
| 348 | D-WP(C)/37435/2025 | STATE OF ODISHA REGISTRAR DEBTS RECOVERY TRIBUNAL, ODISHA BHOOGARA GRAM PANCHAYAT LEVEL FEDERATION (GNF), KUMAR DALAI | VS | // // 0 | |
| 349 | D-WP(C)/37436/2025 | STATE OF ODISHA SINGHAPADA GRAMA PANCHAYAT LEVEL FEDERATION (GNF), N. P. AGARH | VS | // // 0 | |
| 350 | D-WP(C)/37437/2025 | STATE OF ODISHA RAJIBA SETH | MANORANJAN PADHI VS | // // 0 | |
| 351 | D-WP(C)/37438/2025 | STATE OF ODISHA GADIASAHI GRAMA PANCHAYAT LEVEL FEDERATION (GNF), N. P. AGARH | VS | // // 0 | |

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| 352 | D-WP(C)/37439/2025 | PRAVAT KUMAR DAS VS STATE OF ODISHA | MANORANJAN PADHI VS | // 0 // | |
| 353 | D-WP(C)/37440/2025 | PUSPANJALI SAHU VS STATE OF ODISHA | MANORANJAN PADHI VS | // 0 // | |
| 354 | D-WP(C)/37442/2025 | BODASA GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA | ANANTYAGRI PATHY VS | // 0 // | |
| 355 | D-WP(C)/37443/2025 | AMRENDRA BEHERA VS STATE OF ODISHA | MANORANJAN PADHI VS | // 0 // | |
| 356 | D-WP(C)/37445/2025 | SAROJ KANTA MISRA VS STATE OF ODISHA | ANAM CHARAN PANDA VS | // 0 // | |
| 357 | D-WP(C)/37446/2025 | SIKHARPUR GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA | ANANTYAGRI PATHY VS | // 0 // | |
| 358 | D-WP(C)/37447/2025 | BUDHADEV MOHANTA VS STATE OF ODISHA | MANORANJAN PADHI VS | // 0 // | |
| 359 | D-WP(C)/37449/2025 | SURYAMANI MOHAPATRA VS STATE OF ODISHA | ANAM CHARAN PANDA VS | // 0 // | |
| 360 | D-WP(C)/37450/2025 | PUSPAKANTA SAHU VS STATE OF ODISHA | MANAS PATI VS | // 0 // | AOR20220001535C202500174 |
| 361 | D-WP(C)/37451/2025 | FATEPUR, GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA | ANANTYAGRI PATHY VS | // 0 // | |
| 362 | D-WP(C)/37453/2025 | JITENDRA KUMAR NAYAK VS STATE OF ODISHA | ANAM CHARAN PANDA VS | // 0 // | |
| 363 | D-WP(C)/37454/2025 | BANAMALIPUR GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA | ANANTYAGRI PATHY VS | // 0 // | |

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| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 364 | D-WP(C)/37455/2025 | AZMAT KHAN @ AZAMAT KHAN | LAXMIDHAR DASH | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 365 | D-WP(C)/37457/2025 | PRADEEP KUMAR PANDA | TUSHAR KANTA NAYAK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 366 | D-WP(C)/37458/2025 | RANICHELHI GRAMA PANCHAYAT LEVEL FEDERATION | MONTI NAYAK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 367 | D-WP(C)/37461/2025 | CHANDIPUR, GRAMA PANCHAYAT | PRATIK DASH | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 368 | D-WP(C)/37462/2025 | BHAKTA CHARAN PANDA | TUSHAR KANTA NAYAK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 369 | D-WP(C)/37463/2025 | MADARAJPUR GRAMA PANCHAYAT LEVEL FEDERATION | ANAM CHARAN PANDA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 370 | D-WP(C)/37468/2025 | PRAFULLA KUMAR PANDA | ANAM CHARAN PANDA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 371 | D-WP(C)/37469/2025 | KABI DINAKRUSHNA, FEDERATION, BALESWAR | PRATIK DASH | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 372 | D-WP(C)/37470/2025 | BABURAM MALLIK | KARUNAKAR GAYA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 373 | D-WP(C)/37472/2025 | RASHMIKANTA SAHU @ RASHMIKANTA SAHOO | BHAGABAN MOHANTY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 374 | D-WP(C)/37474/2025 | MISSION SHAKTI B.MS. MOHANA, GAJAPATI | SUBHADUTTA ROURAY | // | |
| | | VS | VS | 0 | |

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| 375 | D-WP(C)/37475/2025 | STATE OF ODISHA CHANDRAKANTA SABAT VS | VS | // // () | |
| 376 | D-WP(C)/37476/2025 | STATE OF ODISHA PRERANA MAHASANGHA, BALESWAR VS | PRATIK DASH VS | // // () | |
| 377 | D-WP(C)/37479/2025 | STATE OF ODISHA SARADA LAXMI MISRA VS | ANAM CHARAN PANDA VS | // // () | |
| 378 | D-WP(C)/37480/2025 | STATE OF ODISHA JAY JAGANNATH ANCHALIKA MANCHA, BHEDABARA VS | RAJIV KUMAR MAHANTA VS | // // () | AOR20220001662C202500098 |
| 379 | D-WP(C)/37481/2025 | STATE OF ODISHA BIJAYINI GPLF, BUANAL, SADAR BLOCK, BALASOR VS | RAJIV KUMAR MAHANTA VS | // // () | AOR20220001662C202500099 |
| 380 | D-WP(C)/37482/2025 | STATE OF ODISHA MISSION SHAKTI FEDERATION, BAMRA, SAMBALPUR VS | SRUBHADUTTA ROUTRAY VS | // // () | |
| 381 | D-WP(C)/37483/2025 | STATE OF ODISHA CLF AMASARANGA 2, MAJGIPARA GP, SADAR BLOCK, SUN VS | RAJIV KUMAR MAHANTA VS | // // () | AOR20220001662C202500100 |
| 382 | D-WP(C)/37484/2025 | STATE OF ODISHA REGIONAL S.H.G.FEDERATION, PARIKHI, BALESWAR VS | PRATIK DASH VS | // // () | |
| 383 | D-WP(C)/37485/2025 | STATE OF ODISHA KHARASAHAPUR GRAMA PANCHAYAT LEVEL MISSION VS | MISSION SANKAR FEDERATION, BALASORE VS | // // () | |
| 384 | D-WP(C)/37486/2025 | STATE OF ODISHA MAA SUBHADRA AANCHALIKA MANCHA, BHEDABARA VS | RAJIV KUMAR MAHANTA VS | // // () | AOR20220001662C202500102 |
| 385 | D-WP(C)/37488/2025 | STATE OF ODISHA JAY BALABHADRA ANCHALIK MANCH, TAMBIBAHAR VS | RAJIV KUMAR MAHANTA VS | // // () | AOR20220001662C202500101 |
| | | STATE OF ODISHA | | // | |

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| 386 | D-WP(C)/37489/2025 | BISHNU PRIYA ANCHALIK MANCH, BANKIBAHAL, BHEDEKUMHAR GP, SADAR BLOCK, SUNDARGARH | BHEDKUMHAR | // | AOR20220001662C202500103 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 387 | D-WP(C)/37490/2025 | RADHAKRISHNA AANCHALIKA MANCHA, BHEDABRUK, BHEDEKUMHAR GP, SADAR BLOCK, SUNDARGARH | BHEDKUMHAR | // | AOR20220001662C202500105 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 388 | D-WP(C)/37491/2025 | SK. KEFAYATULLAHA | ANAM CHARAN PANDA | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 389 | D-WP(C)/37492/2025 | MAA DHARATRI ANCHALIK MANCHA, BAGIHAPADRA, BHEDEKUMHAR GP, SADAR BLOCK, SUNDARGARH | BHEDKUMHAR | // | AOR20220001662C202500104 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 390 | D-WP(C)/37493/2025 | BHARAT MATA BLOCK LEVEL FEDERATION, SAMBAPUR, BHEDEKUMHAR GP, SADAR BLOCK, SUNDARGARH | SUBHADUTTA ROUTRAY | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 391 | D-WP(C)/37494/2025 | ANJANI TRAVELS | Kshirod Kumar Sahoo | // | AOR20220001352C202500064 |
| | | VS | VS | () | |
| | | COMMISSIONER OF CT AND GST, ODISHA | | // | |
| 392 | D-WP(C)/37495/2025 | PIPELESWAR MAHILA MAHASANGHA, JHARPIPALAPARA, BHEDEKUMHAR GP, SADAR BLOCK, SUNDARGARH | BHEDKUMHAR | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 393 | D-WP(C)/37496/2025 | SK.MANIRUDDIN | NIRANJAN PANDA | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 394 | D-WP(C)/37497/2025 | RUDRADHAR JAL | Dilip Kumar Sahu | // | AOR20220001727C202500105 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 395 | D-WP(C)/37498/2025 | JAYANTI MAHARANA | BISWABIHARI MOHANTY | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 396 | D-WP(C)/37500/2025 | MANORAMA MOHANTA | Amit Kumar Saa | // | AOR20220001583C202500064 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 397 | D-WP(C)/37501/2025 | ACHYUTANANDA KAMPA | SUDHIR KUMAR SAHOO | // | AOR20250000001C202500052 |

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| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 398 | D-WP(C)/37502/2025 | PRADOSH KUMAR ROUT | SAYANTAN PANDA | // | |
| | | VS | VS | 0 | |
| | | TWINKLE BISWAL | | // | |
| 399 | D-WP(C)/37504/2025 | BABRUBAHAN NAYAK | BISWABIHARI MOHANTY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 400 | D-WP(C)/37505/2025 | SK.ALLIMUDDIN | NIRANJAN PANDA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 401 | D-WP(C)/37506/2025 | SUSHIL KUMAR TRIPATHY | Amit Kumar Saa | // | AOR20220001583C202500065 |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 402 | D-WP(C)/37507/2025 | GOPINATHPUR ANCHALIKA S.H.G, FEDERATION, BALASORE | PRATIK DASH | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 403 | D-WP(C)/37508/2025 | JYOTI LAXMI FEDERATION, BHADRAK | SUBHADUTTA ROUSTRAY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 404 | D-WP(C)/37509/2025 | BALIAPAL GPLF, BALIAPAL BLOCK, BALASORE | Rajiv K. Mahanta | // | AOR20220001662C202500109 |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 405 | D-WP(C)/37513/2025 | SHRINIBASH PARIDA | BISWABIHARI MOHANTY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 406 | D-WP(C)/37516/2025 | K.P.LAKHARAJ G.P.LEVEL FEDERATION, BALESWAR | PRATIK DASH | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 407 | D-WP(C)/37517/2025 | GYANADEEP FEDERATION, SAMBALPUR | SUBHADUTTA ROUSTRAY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 408 | D-WP(C)/37518/2025 | BIBHUTIBHUSAN SATHUA | AMIYA KUMAR MOHANTY | // | |
| | | VS | VS | 0 | |

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| 409 | D-WP(C)/37520/2025 | STATE OF ODISHA SHISHIR PRADHAN VS UNION OF INDIA | ABHAY KHANDELWAL VS | // // 0 // | |
| 410 | D-WP(C)/37522/2025 | SARVA SHAKTI MAA BASANTI FEDERATION, SINDHAPUR, BALASOR VS STATE OF ODISHA | PRATIK DAS VS | // 0 // | |
| 411 | D-WP(C)/37526/2025 | CHINMAYA PANDA VS UNION OF INDIA | ABHAY KHANDELWAL VS | // 0 // | |
| 412 | D-WP(C)/37527/2025 | PRAMOD CHANDRA SAHOO VS STATE OF ODISHA | ANIL KUMAR BEHERA VS | // 0 // | |
| 413 | D-WP(C)/37529/2025 | MAA NIMAKALI, G.P.LEVEL FEDERATION, RASALPUR, BIKHANSAR VS STATE OF ODISHA | PRATIK DAS VS | // 0 // | |
| 414 | D-WP(C)/37530/2025 | BLOCK MISSION SHAKTI MAHASANGHA, REDHAKHOLA, BALASOR VS STATE OF ODISHA | KRISHNA KUMAR VS | // 0 // | |
| 415 | D-WP(C)/37531/2025 | ANASHUYA JAGATI VS STATE OF ODISHA | ASHOK KUMAR SAHOO VS | // 0 // | |
| 416 | D-WP(C)/37535/2025 | GADADHAR SAHOO VS UNION OF INDIA | ABHAY KHANDELWAL VS | // 0 // | |
| 417 | D-WP(C)/37536/2025 | AMOD CHANDRA BISWAL VS STATE OF ODISHA | SMITA RANJAN PATNAIK VS | // 0 // | |
| 418 | D-WP(C)/37537/2025 | TENTULIA GRAM PANCHAYAT LEVEL FEDERATION, RATESWAR VS STATE OF ODISHA | PRATIK DAS VS | // 0 // | |
| 419 | D-WP(C)/37538/2025 | MANATRI GRAM PANCHAYAT LEVEL FEDERATION, BENTRI, BALASOR VS STATE OF ODISHA | PRATIK DAS VS | // 0 // | |

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| 420 | D-WP(C)/37539/2025 | BEDABRAHMA MOHAKUD VS UNION OF INDIA | ABHAY KHANDELWAL VS | // 0 // | |
| 421 | D-WP(C)/37540/2025 | MANAS KUMAR MOHAPATRA VS THE REGIONAL DIRECTOR, ESI CORPORATION, BBSR | SHANTI PRAKASH MOHANTY VS | // 0 // | |
| 422 | D-WP(C)/37541/2025 | MAA BHAGABATI FEDERATION, BANICHA, G.P. LEVEL FEDERATION, BALESWAR VS STATE OF ODISHA | PRADIP KISHOR PANDA VS | // 0 // | |
| 423 | D-WP(C)/37542/2025 | TENTEI GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA | BHASKAR CHANDRA PANDA VS | // 0 // | |
| 424 | D-WP(C)/37543/2025 | SUSIL KUMAR NAYAK VS STATE OF ODISHA | SAMEER KUMAR DAS VS | // 0 // | |
| 425 | D-WP(C)/37544/2025 | KULIGAN GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA | CHANDRANISHNA MOHANTY VS | // 0 // | |
| 426 | D-WP(C)/37545/2025 | PRADIPTA KUMAR JENA VS RECOVERY OFFICER, DEBTS RECOVERY TRIBUNAL | DR. BESURA DAS VS | // 0 // | |
| 427 | D-WP(C)/37546/2025 | SARASANKHA GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA | HONRABLE CHANDRANISHNA MOHANTY VS | // 0 // | |
| 428 | D-WP(C)/37548/2025 | PRAMOD KUMAR NANDA VS STATE OF ODISHA | SAMEER KUMAR DAS VS | // 0 // | |
| 429 | D-WP(C)/37549/2025 | JAYANTI SWAIN VS UNION OF INDIA | ABHAY KHANDELWAL VS | // 0 // | |
| 430 | D-WP(C)/37550/2025 | BHALIA GRAM PANCHAYAT LEVEL FEDERATION, NAYAGARIPATHY VS STATE OF ODISHA | ANANTA KRISHNA MOHANTY VS | // 0 // | |
| 431 | D-WP(C)/37551/2025 | GUDUDA GRAM PANCHAYAT LEVEL FEDERATION, BALASORE | CHANDRANISHNA MOHANTY | // | |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 432 | D-WP(C)/37552/2025 | LALIT RAO | SIDHARTHA DAS | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 433 | D-WP(C)/37553/2025 | KESARIPUR GRAM PANCHAYAT LEVEL FEDERATION, BALABHADRA PANDA | CHITRAKORAN | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 434 | D-WP(C)/37554/2025 | BALABHADRA PRASAD GRAM PANCHAYAT LEVEL FEDERATION, TIRAPATI | ANANTYAGARH | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 435 | D-WP(C)/37555/2025 | ARISALA GRAMA PANCHAYAT LEVEL FEDERATION, ARISALA | ANUPPENPERTI | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 436 | D-WP(C)/37557/2025 | ARADHANA GRAM PANCHAYAT LEVEL FEDERATION, BALAKRISHNA MOHANTY | GOBAL KRISHNA | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 437 | D-WP(C)/37558/2025 | SIBANARAYAN PANDA@SIBA NARAYAN PANDA | JAJATI KESHARI KHUNTIA | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 438 | D-WP(C)/37559/2025 | BERBOI GRAMA PANCHAYAT LEVEL FEDERATION, ANUPAL | CHITRAKORAN | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 439 | D-WP(C)/37560/2025 | GUD GRAM PANCHAYAT LEVEL FEDERATION, BALABHADRA | CHANDRA PANDA | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 440 | D-WP(C)/37561/2025 | KURAL GRAMA PANCHAYAT LEVEL FEDERATION, NYAGARH | ANUPATHY | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 441 | D-WP(C)/37562/2025 | DEVA RAM JAT | SATYAJIT MOHAPATRA (2) | // | |
| | | VS | VS | () | |
| | | UNION OF INDIA | | // | |
| 442 | D-ABLAPL/28322/2025 | SK APTAP | ANITA SAHOO | Bamapada (Industrial Area) /187 /2025 | |
| | | VS | VS | () | |

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| 443 | D-ABLAPL/28325/2025 | STATE OF ODISHA LAXMAN MUNDA VS | PRADEEP KUMAR DAS VS | // KOIDA /153 /2025 () | |
| 444 | D-ABLAPL/28331/2025 | STATE OF ODISHA TANU BIBI VS | JAYANTA KUMAR MAJHI VS | // CHANDIPUR /119 /2025 () | |
| 445 | D-ABLAPL/28332/2025 | STATE OF ODISHA NISCHAL KUMAR NAYAK VS | JAYANTA KUMAR MAJHI VS | // NILGIRI /342 /2025 () | |
| 446 | D-ABLAPL/28335/2025 | STATE OF ODISHA PRATAP SINGH VS | HARAPRASAD PANDA VS | // INFOCITY PS /218 /2025 () | |
| 447 | D-ABLAPL/28337/2025 | STATE OF ODISHA SATYAJIT NAYAK @ SUNIL VS | ARIJEET MISHRA VS | // BHARATPUR PS /451 /2025 () | |
| 448 | D-ABLAPL/28338/2025 | STATE OF ODISHA SUBASH CHANDRA DALEI VS | SURESH KUMAR JENA VS | // JHARSUGUDA /474 /2024 () | |
| 449 | D-ABLAPL/28340/2025 | STATE OF ODISHA SANTOSH KUMAR PRUSTY VS | SURESH KUMAR JENA VS | // RAIRAKHOL /241 /2024 () | |
| 450 | D-ABLAPL/28342/2025 | STATE OF ODISHA MAHESH MAHAPATRA VS | ANJAN KUMAR JENA VS | // AIRPORT /293 /2025 () | |
| 451 | D-ABLAPL/28343/2025 | STATE OF ODISHA ADITYA PATRA VS | BIRAJA PRASANNA DAS VS | // GURUNDIA /46 /2025 () | |
| 452 | D-ABLAPL/28346/2025 | STATE OF ODISHA KALIPADA SINGH VS | HEMANTA KUMAR MOHANTA VS | // KULIANA /91 /2022 () | |
| 453 | D-ABLAPL/28348/2025 | STATE OF ODISHA TRIGUNANANDA LENKA VS STATE OF ODISHA | NIRAJ KUMAR SETHI VS | // KAMAKHYANAGAR /436 /2024 () // | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|---|--------------------------------|--|--------------------------|
| 454 | D-ABLAPL/28350/2025 | SOUMYA RANJAN PARIDA @ GHANTU PARIDA VS STATE OF ODISHA | BISWAJEET LENKA VS | KHANDAGIRI P.S. /443 /2025 () // | |
| 455 | D-ABLAPL/28353/2025 | RANJAN MAHARANA VS STATE OF ODISHA | BISHWA RANJAN SAHU VS | JAGATPUR /467 /2025 () // | |
| 456 | D-ABLAPL/28354/2025 | AKASH SUTAR VS STATE OF ODISHA | DEEPAK KU SAHOO VS | PATKURA /95 /2025 () // | |
| 457 | D-ABLAPL/28355/2025 | KALYANI JENA VS STATE OF ODISHA | NARESH CHANDRA JENA VS | BALICHANDRAPUR /255 /2025 () // | AOR20220003144C202500002 |
| 458 | D-ABLAPL/28356/2025 | SUSANTA SAHU VS STATE OF ODISHA | RAJESH KUMAR MAHAPATRA VS | JARADA /251 /2025 () // | AOR20220001639C202500024 |
| 459 | D-ABLAPL/28360/2025 | HIRALAL BALIARSINGH VS STATE OF ODISHA | BIBHU PRASAD CHHUALSINGH VS | BAMUNIGAM /73 /2025 () // | |
| 460 | D-ABLAPL/28361/2025 | SUDAM MALIK VS STATE OF ODISHA | PRAKASH CHANDRA DASH VS | MARSHAGHAI /255 /2025 () // | |
| 461 | D-ABLAPL/28363/2025 | SUBHASISH PARTHASARATHI VS STATE OF ODISHA | DILIP KUMAR MISHRA VS | PAHALA /180 /2025 () // | |
| 462 | D-ABLAPL/28368/2025 | PIYUSH KUMAR ROUT VS STATE OF ODISHA | PRAMOD KUMAR ROUT VS | //0 () // | |
| 463 | D-ABLAPL/28371/2025 | ASHISH KUMAR PRADHAN VS STATE OF ODISHA | BIBHUTI BHUSAN BEHERA VS | BARBIL /53 /2025 () // | |
| 464 | D-ABLAPL/28384/2025 | MINAKETAN SAMAL VS STATE OF ODISHA | KSHIROD KUMAR ROUT VS | NIALI /419 /2025 () // | |
| 465 | D-ABLAPL/28385/2025 | SK. GULJAR | PRIYA RANJAN SINGH | BOLANI /94 /2025 | |

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|-----|---------------------|----------------------------------|-------------------------|------------------------------|--------------------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 466 | D-ABLAPL/28386/2025 | JOY DAS | SIDHARTHA DAS | JODA /157 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 467 | D-ABLAPL/28390/2025 | S.K.MASTAN @ SHEIK MASTAN | AMIT KUMAR SAHU | KORAPUT TOWN /107 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 468 | D-ABLAPL/28391/2025 | S.K.MASTAN @ SHEIK MASTAN | AMIT KUMAR SAHU | KORAPUT TOWN /104 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 469 | D-ABLAPL/28395/2025 | KUNAL PRASAD RAM @ BALRAJ PRASAD | BIDESHI KUMAR GHAEI | CANTONMENT ROAD /220 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 470 | D-ABLAPL/28398/2025 | DANISH @ DANISH QUIRESHI | SANDEEP RAJ PANDA | KEONJHAR TOWN /632 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 471 | D-ABLAPL/28399/2025 | PRANABALLABHA SAHU @ PANUA | SUSANTA KUMAR TRIPATHY | GHASIPURA /349 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 472 | D-ABLAPL/28401/2025 | MOHARAM ALI @ SOHALI ALI | HAREKRUSHNA DASH | | AOD20240000001C202500174 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 473 | D-ABLAPL/28402/2025 | BHUBANESH GUNTHA | ABHISEK MOHANTY | NCB BHUBANESWAR /1 /2021 | |
| | | VS | VS | () | |
| | | UNION OF INDIA (N.C.B) | | // | |
| 474 | D-ABLAPL/28404/2025 | SUKANTI NAYAK | BISWARANJAN DALAI | JAGATSINGPUR /488 /2025 | AOR20220003722C202500187 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 475 | D-ABLAPL/28407/2025 | BIDYADHAR BHOI | SASANKA SEKHAR SAHOO | MAHILA P.S.(BBSR) /204 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 476 | D-ABLAPL/28408/2025 | SUMANTA BHOI | SASANKA SEKHAR SAHOO | MAHILA P.S.(BBSR) /204 /2025 | |
| | | VS | VS | () | |

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|-----|---------------------|---|---------------------------|--------------------------|-------------|
| 477 | D-ABLAPL/28409/2025 | STATE OF ODISHA PRADIPTA KUMAR SAHOO @ PRADEEP KUMAR SAHOO | HOCOMANI KANTA PATTANAIAK | // | |
| | | VS | VS | KODINGA /164 /2025 | () |
| 478 | D-ABLAPL/28412/2025 | STATE OF ODISHA MIR RAJU | JAYAKRISHNA MOHAPATRA | // | |
| | | VS | VS | DHAMNAGAR /282 /2025 | () |
| 479 | D-ABLAPL/28414/2025 | STATE OF ODISHA RADHASHYAM MOHAPATRA | DEEPAK KUMAR PANDA | // | |
| | | VS | VS | BHADRAK RURAL /464 /2025 | () |
| 480 | D-ABLAPL/28416/2025 | STATE OF ODISHA CHANDAN KUMAR MISHRA | PRANAYA KUMAR MAHARAJ | // | |
| | | VS | VS | / /0 | () |
| 481 | D-ABLAPL/28417/2025 | STATE OF ODISHA ANUSAYA SAHOO | AMITAV TRIPATHY | // | |
| | | VS | VS | RANPUR /280 /2024 | () |
| 482 | D-ABLAPL/28420/2025 | STATE OF ODISHA UMESH MAHAKUDA @ MAHAKUD | BIKASH KARNA | // | |
| | | VS | VS | MANAMUNDA /262 /2025 | () |
| 483 | D-ABLAPL/28421/2025 | STATE OF ODISHA ALOK KUMAR PATTANAIAK | AMITAV TRIPATHY | // | |
| | | VS | VS | RANPUR /280 /2024 | () |
| 484 | D-ABLAPL/28422/2025 | STATE OF ODISHA JYOTISH RANJAN DIGAL @ BUBU | PURNA CHANDRA DAS | // | |
| | | VS | VS | PHULBANI TOWN /219 /2024 | () |
| 485 | D-ABLAPL/28425/2025 | STATE OF ODISHA SANUJA @ SANURJYA GOPAL | DEBABRATA DASH | // | |
| | | VS | VS | JAIPATNA /206 /2025 | () |
| 486 | D-ABLAPL/28428/2025 | STATE OF ODISHA MANABHANJAN MOHANTY | PRIYA RANJAN SINGH | // | |
| | | VS | VS | GONDIA /346 /2025 | () |
| 487 | D-ABLAPL/28430/2025 | STATE OF ODISHA SK SAMDULRAHAMAN @ SK. SAMIUL RAHEMAN | ANITA SAHOO | // | |
| | | VS | VS | KHANTAPADA /247 /2025 | () |
| | | STATE OF ODISHA | | // | |

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|-----|---------------------|---|------------------------------|---|--------------------------|
| 488 | D-ABLAPL/28431/2025 | MAJHIA JAL @ RABI JAL VS STATE OF ODISHA | SATYA NARAYAN MISHRA 4 VS | KEGAON /193 /2025 () // | AOR20220001615C202500183 |
| 489 | D-ABLAPL/28434/2025 | OMM PRAKASH JENA VS STATE OF ODISHA | PRANAB KUMAR DAS VS | RAGHUNATHPUR /163 /2025 () // | |
| 490 | D-ABLAPL/28435/2025 | NILAKANTHA PARIDA VS STATE OF ODISHA | HRUDANANDA MOHAPATRA VS | BRAHMAGIRI /337 /2025 () // | |
| 491 | D-ABLAPL/28436/2025 | CHAITANYA MEHER VS STATE OF ODISHA | SACHIDANANDA PADHEE VS | BARPALLI /253 /2025 () // | |
| 492 | D-ABLAPL/28438/2025 | SUSANTA BEHERA @ RAJU VS STATE OF ODISHA | AMITABH NAIK VS | KHURDA MODEL /378 /2025 () // | |
| 493 | D-ABLAPL/28439/2025 | MANMATH KUMBHA VS STATE OF ODISHA | RAJ KUMAR JENA VS | PARLAKHEMUNDI /141 /2021 () // | |
| 494 | D-ABLAPL/28441/2025 | GOPAL BEHERA VS STATE OF ODISHA | SITIKANT MISHRA VS | PHULBANI TOWN /219 /2024 () // | |
| 495 | D-ABLAPL/28443/2025 | DURGA CHARAN JHANKAR @ BRUNDABAN JHANKAR VS STATE OF ODISHA | SUSANTA KUMAR SAHU VS | ATTABIRA /323 /2025 () // | |
| 496 | D-ABLAPL/28448/2025 | NIRMAL CHANDRA NAIK VS STATE OF ODISHA | DEBABRATA DASH VS | JAIPATNA /206 /2025 () // | |
| 497 | D-ABLAPL/28449/2025 | ATUL JUADI VS STATE OF ODISHA | SRIKAR KUMAR RATH VS | RAMPUR (SONEPUR) /132 /2025 () // | |
| 498 | D-ABLAPL/28452/2025 | PRAKASH BEHERA VS STATE OF ODISHA | SANJAY KUMAR BEHERA VS | ANGUL TOWN /859 /2025 () // | |
| 499 | D-ABLAPL/28454/2025 | JAJATI KESHARI BHANJA | SUJIT KUMAR SAHU | //0 | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|---|-------------------------|--------------------------|---------------------------|
| | | VS | VS | () | |
| 500 | D-ABLAPL/28456/2025 | STATE OF ODISHA SANTI ALIAS SANTILATA BEHERA | KULDEEP MOHANTY | // | AOD20240000012C202500202 |
| | | VS | VS | () | |
| 501 | D-ABLAPL/28462/2025 | STATE OF ODISHA BABUL @ RAKESH PARIDA | UMA CHARAN MISHRA | // | |
| | | VS | VS | () | |
| 502 | D-ABLAPL/28465/2025 | STATE OF ODISHA AKARANA SAHOO | PANCHANAN PANIGRAHI | BALUGAON P.S. /250 /2025 | |
| | | VS | VS | () | |
| 503 | D-ABLAPL/28466/2025 | STATE OF ODISHA ROHIT MOHAMMAD @ KHAN | SIBA RANJAN POLAI | // | AOD20240000001C202500175 |
| | | VS | VS | () | |
| 504 | D-ABLAPL/28472/2025 | STATE OF ODISHA HRUSHIKESH MISHRA @ HURSIKESH MISHRA | SURYAKANTA DWIBEDI | JATNI P.S. /290 /2025 | |
| | | VS | VS | () | |
| 505 | D-ABLAPL/28475/2025 | STATE OF ODISHA SERA @ SIRAJUDDIN KHAN | SIBARANJAN POLAI | BADSAHI /302 /2025 | |
| | | VS | VS | () | |
| 506 | D-ABLAPL/28484/2025 | STATE OF ODISHA MOHAMMAD WASIM @ MD WASIM @ OASIM | SMRUTI RANJAN ROUT | JATNI P.S. /290 /2025 | |
| | | VS | VS | () | |
| 507 | D-ABLAPL/28490/2025 | STATE OF ODISHA NILU BEHERA @ NIRANJAN BEHERA | AMLAN SHAKTI PAUL | // | KISSANNAGAR PS /227 /2025 |
| | | VS | VS | () | |
| 508 | D-ABLAPL/28491/2025 | STATE OF ODISHA DEBARAJ BARIK | AMLAN SHAKTI PAUL | NACHUNI /271 /2025 | |
| | | VS | VS | () | |
| 509 | D-ABLAPL/28493/2025 | STATE OF ODISHA SAHADEBA RANA | AMLAN SHAKTI PAUL | // | KHURDA MODEL /349 /2025 |
| | | VS | VS | () | |
| 510 | D-ABLAPL/28496/2025 | STATE OF ODISHA RANJAN KUMAR BARIK | AMLAN SHAKTI PAUL | NACHUNI /232 /2025 | |
| | | VS | VS | () | |
| | | VS | VS | () | |
| | | | KALIPRASAD MUDULI | // | KUJANGA /251 /2025 |
| | | | VS | () | |

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|-----------|--------------------------|--|--------------------------------|--|--------------------|
| 511 | D-ABLAPL/28501/2025 | STATE OF ODISHA DIBAKAR PRADHAN VS | ACHYUTANANDA PATTANAIK VS | // //0 () | |
| 512 | D-ABLAPL/28504/2025 | STATE OF ODISHA ALOK RAY VS STATE OF ODISHA | DILLIP KUMAR RAY VS | // MARINE CHUDAMANI /30 /2025 () // | |

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MISC CASES FILED on :12/09/2025

| SL. NO. | FILING NO CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL | E-FILING NO IA NO |
|---------|--|--|---|----------------------|
| 1 | D-ARBA/34919/2025 ARBA/ / | STEEL AUTHORITY OF INDIA,ROURKELA MP | SIDDHANTH SAHU | 27/2025 |
| 2 | D-CRLMA/26507/2025 CRLMA/ / | DR.ANIL KUMAR PRADHAN MP | KISHORE KUMAR MISHRA | 36/2025 |
| 3 | D-SAO/37366/2025 SAO/ / | DEBI PRASAD HARICHANDAN MP | PRAFULLA CHANDRA ACHARYA | 47/2025 |
| 4 | D-TRPCRL/28459/2025 TRPCRL/ / | PANKAJINI MOHANTY @ PATRO MP | TAPAN MISHRA | 92/2025 |
| 5 | D-MSA/15/2004 MSA/15/2004 | MANCHANATH DEV BIJE MP | M/S.HIMANSU SEKHAR MOHANTY | 114/2025 |
| 6 | D-MSA/15/2004 MSA/15/2004 | MANCHANATH DEV BIJE MP | M/S.HIMANSU SEKHAR MOHANTY | 115/2025 |
| 7 | D-MSA/15/2004 MSA/15/2004 | MANCHANATH DEV BIJE MP | M/S.HIMANSU SEKHAR MOHANTY | 116/2025 |
| 8 | D-MSA/15/2004 MSA/15/2004 | MANCHANATH DEV BIJE MP | M/S.HIMANSU SEKHAR MOHANTY | 117/2025 |
| 9 | D-MSA/15/2004 MSA/15/2004 | MANCHANATH DEV BIJE MP | M/S.HIMANSU SEKHAR MOHANTY | 118/2025 |
| 10 | D-MSA/15/2004 MSA/15/2004 | MANCHANATH DEV BIJE MP | M/S.HIMANSU SEKHAR MOHANTY | 119/2025 |
| 11 | D-JCRLA/25/2022 JCRLA/25/2022 | BIJAY KUMAR SETHY MP | Miss ANIMA KUMARI DEI | 264/2025 |
| 12 | D-JCRLA/4461/2024 JCRLA/17/2024 | RAJIB KUMAR JENA MP | ADV. | 265/2025 |
| 13 | D-CONTC/6723/2025 CONTC/871/2025 | KHATIJA BEGUM MP | NILAMADHAB SARKAR | 355/2025 |
| 14 | D-CONTC/32995/2025 CONTC/3885/2025 | SILU DHAL MP | SIBARANJAN POLAI D.R.MOHAPATRA, B.PASAYAT, P.K.BEHERA M/S | 357/2025 |
| 15 | D-CONTC/30277/2025 CONTC/3571/2025 | RINKI PRUSTY MP | | 358/2025 |
| 16 | D-CONTC/34179/2025 CONTC/ / | ASHAMONI MOHANTY MP | PRATIK NAYAK | 359/2025 |
| 17 | D-TRP(C)/37257/2025 TRP(C)/331/2025 | BISHNU PRASAD MOHANTY MP | SURYAKANTA DWIBEDI | 359/2025 |
| 18 | D-CONTC/2347/2023 CONTC/2347/2023 | SUDHANSU BEHERA MP | M/S.LAXMI PRASAD DWIVEDY | 360/2025 |
| 19 | D-RVWPET/37464/2025 RVWPET/ / | UNION OF INDIA MP | BISWAJIT MAHARANA (S.R.PANEL COUNSEL) | 368/2025 |
| 20 | D-RVWPET/37464/2025 RVWPET/ / | UNION OF INDIA MP | BISWAJIT MAHARANA (S.R.PANEL COUNSEL) | 369/2025 |
| 21 | D-RVWPET/37464/2025 RVWPET/ / | UNION OF INDIA MP | BISWAJIT MAHARANA (S.R.PANEL COUNSEL) | 370/2025 |
| 22 | D-RPFAM/36781/2025 RPFAM/ / | PRADEEP KUMAR BISWAL MP | SUPRIYO RANJAN MAHAPATRA | 419/2025 |
| 23 | D-RPFAM/37387/2025 RPFAM/ / | SOURAVA KUMAR SAHU MP | BISWARANJAN DAS | 420/2025 |
| 24 | D-CMAPL/37252/2025 CMAPL/ / | RUSABHA KUMAR JENA MP | ADV. | 481/2025 |
| 25 | D-CMAPL/37255/2025 CMAPL/ / | GUNAKAR PANDA MP | ADV. | 482/2025 |
| 26 | D-CMAPL/37353/2025 | BINAYA KUMAR SAHOO | ADV. | |

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|----|---------------------|------------------------------------|-------------------------|-----------|
| | CMAPL/ / | MP | | 483/2025 |
| 27 | D-CMAPL/37358/2025 | KISHORE KUMAR SAHOO | ADV. | |
| | CMAPL/ / | MP | | 484/2025 |
| 28 | D-CMAPL/37266/2025 | KANAKALATA RATH | ADV | |
| | CMAPL/ / | MP | | 485/2025 |
| 29 | D-CMAPL/37360/2025 | ASHOK KUMAR PRADHAN | ADV. | |
| | CMAPL/ / | MP | | 486/2025 |
| 30 | D-CMAPL/37359/2025 | RAMESH CHANDRA SAHU | ADV. | |
| | CMAPL/ / | MP | | 487/2025 |
| 31 | D-CMAPL/37365/2025 | MANMOHAN PANIGRAHI | SHUBHENDU KUMAR PARIDA | |
| | CMAPL/ / | MP | | 488/2025 |
| 32 | D-CMAPL/37365/2025 | MANMOHAN PANIGRAHI | SHUBHENDU KUMAR PARIDA | |
| | CMAPL/ / | MP | | 489/2025 |
| 33 | D-CMAPL/37533/2025 | BABAJI CHARAN SAHOO | NALINI KANTA SAHOO | |
| | CMAPL/ / | MP | | 490/2025 |
| 34 | D-MATA/37351/2025 | SASMITA GARDIA @ GURUDIA @ HIAL | SUSHANTA KUMAR JOSHI | |
| | MATA/ / | MP | | 516/2025 |
| 35 | D-MATA/35500/2025 | SANJUKTA BHUYAN | AMIT PRASAD BOSE | |
| | MATA/ / | MP | | 517/2025 |
| 36 | D-FAO/34395/2025 | R.M.,ORIENTAL INSURANCE CO. LTD.,K | SUSHANTA KUMAR MAHALI | |
| | FAO/ / | MP | | 826/2025 |
| 37 | D-FAO/37423/2025 | BIRENDRA NATH | SONALI PANDA | |
| | FAO/ / | MP | | 827/2025 |
| 38 | D-BLAPL/29515/2024 | ANUBHAB PRADHAN | | |
| | BLAPL/10060/2024 | MP | | 945/2025 |
| 39 | D-BLAPL/23641/2025 | SK. OSIM | RAMESH CHANDRA MAHARANA | |
| | BLAPL/8172/2025 | MP | | 946/2025 |
| 40 | D-BLAPL/27701/2025 | LAXMAN KUMAR SAHOO | GYANA RANJAN DHAL | |
| | BLAPL/ / | MP | | 948/2025 |
| 41 | D-BLAPL/1330/2025 | RANJAN KUMAR PADHI | | |
| | BLAPL/521/2025 | MP | | 949/2025 |
| 42 | D-CRLREV/27373/2025 | BIDHAN CHANDRA PATTANAIK | BASUDEV PUJARI | |
| | CRLREV/ / | MP | | 1004/2025 |
| 43 | D-CRLREV/22889/2024 | CHANDAN KUMAR DAS | | |
| | CRLREV/432/2024 | MP | | 1005/2025 |
| 44 | D-CRLREV/89/2023 | BASANTA DASH@BASANTA KUMAR DASH | | |
| | CRLREV/89/2023 | MP | | 1006/2025 |
| 45 | D-CRLREV/28495/2025 | KAIBALY GARANAYAK | ASHOK KUMAR SAHOO | |
| | CRLREV/ / | MP | | 1007/2025 |
| 46 | D-CRLREV/28498/2025 | JIMUTA BAHAN PATTNAIK | PRAVASH CHANDRA JENA | |
| | CRLREV/ / | MP | | 1008/2025 |
| 47 | D-CRLREV/28505/2025 | BIJAY KUMAR DAS | BIJAY KUMAR MISHRA | |
| | CRLREV/ / | MP | | 1009/2025 |
| 48 | D-RSA/261/2003 | MURALIDHAR MISHRA | M/S. P.V.RAMDAS | |
| | RSA/261/2003 | MP | | 1310/2025 |
| 49 | D-RSA/429/2009 | PURNANANDA DAS | GOPAL KRUSHNA MOHANTY | |
| | RSA/429/2009 | MP | | 1311/2025 |
| 50 | D-RSA/429/2009 | PURNANANDA DAS | GOPAL KRUSHNA MOHANTY | |
| | RSA/429/2009 | MP | | 1312/2025 |
| 51 | D-RSA/429/2009 | PURNANANDA DAS | GOPAL KRUSHNA MOHANTY | |
| | RSA/429/2009 | MP | | 1313/2025 |
| 52 | D-RSA/46473/2024 | GRAM VIKAS, GANJAM | BIGYAN KUMAR SHARMA | |
| | RSA/405/2024 | MP | | 1314/2025 |
| 53 | D-RSA/46473/2024 | GRAM VIKAS, GANJAM | BIGYAN KUMAR SHARMA | |
| | RSA/405/2024 | MP | | 1315/2025 |
| 54 | D-RSA/46473/2024 | GRAM VIKAS, GANJAM | BIGYAN KUMAR SHARMA | |
| | RSA/405/2024 | MP | | 1316/2025 |
| 55 | D-RSA/382/2022 | SUSMITA @ SASMITA PATANAIAK | BIBEKANANDA BHUYAN | |
| | RSA/382/2022 | MP | | 1317/2025 |
| 56 | D-RSA/382/2022 | SUSMITA @ SASMITA PATANAIAK | BIBEKANANDA BHUYAN | |
| | RSA/382/2022 | MP | | 1318/2025 |
| 57 | D-RSA/382/2022 | SUSMITA @ SASMITA PATANAIAK | BIBEKANANDA BHUYAN | |
| | RSA/382/2022 | MP | | 1319/2025 |

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|----|---|--|------------------------|-----------|
| 58 | D-RSA/100/2011 RSA/100/2011 | MD.MUJTOBA KHAN MP | DIPTENDU SUNDAR RAY | 1320/2025 |
| 59 | D-RSA/387/2019 RSA/387/2019 | PRAMOD KU.SWAIN MP | | 1321/2025 |
| 60 | D-RSA/15702/2024 RSA/80/2024 | MAMATA ROUTRAY MP | PRASAN KUMAR SAHOO | 1322/2025 |
| 61 | D-RSA/148/2019 RSA/148/2019 | KALI CHARAN SAHU MP | DWARIKA PRASAD MOHANTY | 1323/2025 |
| 62 | D-RSA/148/2019 RSA/148/2019 | KALI CHARAN SAHU MP | M/S.BHAKTAHARI MOHANTY | 1324/2025 |
| 63 | D-RSA/148/2019 RSA/148/2019 | KALI CHARAN SAHU MP | M/S.BHAKTAHARI MOHANTY | 1325/2025 |
| 64 | D-RSA/148/2019 RSA/148/2019 | KALI CHARAN SAHU MP | M/S.BHAKTAHARI MOHANTY | 1326/2025 |
| 65 | D-RSA/148/2019 RSA/148/2019 | KALI CHARAN SAHU MP | M/S.BHAKTAHARI MOHANTY | 1327/2025 |
| 66 | D-RSA/148/2019 RSA/148/2019 | KALI CHARAN SAHU MP | M/S.BHAKTAHARI MOHANTY | 1328/2025 |
| 67 | D-RSA/148/2019 RSA/148/2019 | KALI CHARAN SAHU MP | M/S.BHAKTAHARI MOHANTY | 1329/2025 |
| 68 | D-RSA/148/2019 RSA/148/2019 | KALI CHARAN SAHU MP | M/S.BHAKTAHARI MOHANTY | 1330/2025 |
| 69 | D-RSA/237/2002 RSA/237/2002 | JANMEJAYA PATEL MP | M/S.D.K.MISHRA | 1331/2025 |
| 70 | D-RSA/136/2003 RSA/136/2003 | JANMEJAY PATEL MP | M/S. D.K.MISHRA | 1332/2025 |
| 71 | D-RSA/37515/2025 RSA/ / | M/S AJANTA WINES, SAMBALPUR MP | SAILAZA NANDAN DAS | 1333/2025 |
| 72 | D-RSA/37523/2025 RSA/ / | SK.SIRAJUDDIN MP | AMIT PRASAD BOSE | 1334/2025 |
| 73 | D-CMP/470/2014 CMP/470/2014 | CHAGULI OJHA@CHUGULI MP | | 1514/2025 |
| 74 | D-CMP/37397/2025 CMP/ / | BHABAGRAHI BISI MP | SUJATA JENA | 1515/2025 |
| 75 | D-CMP/35928/2025 CMP/1419/2025 | MONINGI SAWAN KUMAR MP | SUBHASISH DAS | 1516/2025 |
| 76 | D-CMP/37510/2025 CMP/ / | JAGJIBAN PANDA @ JAGABANDHAN PANDEY MP | MANOJ KUMAR PANDA | 1517/2025 |
| 77 | D-CMP/37525/2025 CMP/ / | BANADEVY SEVA SADAN MP | AJODHYA RANJAN DASH | 1518/2025 |
| 78 | D-CMP/37547/2025 CMP/ / | RATANLAL AGARWAL MP | SURAJ MOHANTY | 1519/2025 |
| 79 | D-ABLAPL/6581/2022 ABLAPL/6581/2022 | DEEPTI AGRWAL MP | | 1705/2025 |
| 80 | D-ABLAPL/8113/2020 ABLAPL/8113/2020 | SIBA MALLICK MP | | 1706/2025 |
| 81 | D-ABLAPL/24077/2025 ABLAPL/9446/2025 | S.SHEKAR @ SATTURI SHEKAR GOUD MP | | 1707/2025 |
| 82 | D-ABLAPL/482/2025 ABLAPL/333/2025 | PRAMOD BHOI MP | | 1708/2025 |
| 83 | D-ABLAPL/24263/2025 ABLAPL/9556/2025 | JHANSEE @ JHANSI MISHRA MP | | 1709/2025 |
| 84 | D-ABLAPL/22449/2024 ABLAPL/8367/2024 | UPIN @ UPENDRA NAG MP | | 1710/2025 |
| 85 | D-ABLAPL/8294/2024 ABLAPL/3041/2024 | HARISH @ HARI CHANDRA BAL MP | | 1711/2025 |
| 86 | D-ABLAPL/19855/2025 ABLAPL/7886/2025 | SURAJ SAMAL MP | | 1712/2025 |
| 87 | D-MACA/37304/2025 MACA/ / | D.M.,LEGAL,M/S. ORIENTAL INSURANCE CO.LTD. MP | BEHLARDA | 2251/2025 |
| 88 | D-MACA/37304/2025 MACA/ / | D.M.,LEGAL,M/S. ORIENTAL INSURANCE CO.LTD. MP | BEHLARDA | 2252/2025 |
| 89 | D-MACA/628/2023 | LOURENTUS LAKRA | | |

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| | MACA/628/2023 | MP | | 2253/2025 |
| 90 | D-MACA/35226/2025 | M/S. UNITED INDIA INSURANCE CO. LTD., GIPDIUACRA | | |
| | MACA/ / | MP | | 2254/2025 |
| 91 | D-MACA/32884/2025 | D.M., NATIONAL INSURANCE CO. LTD., CUGTPAUKTTA | | |
| | MACA/ / | MP | | 2255/2025 |
| 92 | D-MACA/32882/2025 | D.M., NATIONAL INSURANCE CO. LTD., CUGTPAUKTTA | | |
| | MACA/ / | MP | | 2256/2025 |
| 93 | D-MACA/25287/2025 | REGIONAL MANAGER, APSRTC | T.N. MURTY | |
| | MACA/905/2025 | MP | | 2257/2025 |
| 94 | D-CRLA/28334/2025 | TRILOCHAN SAHU | DEBA PRASAD DAS | |
| | CRLA/ / | MP | | 2536/2025 |
| 95 | D-CRLA/28334/2025 | TRILOCHAN SAHU | DEBA PRASAD DAS | |
| | CRLA/ / | MP | | 2537/2025 |
| 96 | D-CRLA/25437/2025 | JUGANTA RANA | BIPLAB KUMAR DASH | |
| | CRLA/1053/2025 | MP | | 2538/2025 |
| 97 | D-CRLA/25437/2025 | JUGANTA RANA | BIPLAB KUMAR DASH | |
| | CRLA/1053/2025 | MP | | 2539/2025 |
| 98 | D-CRLA/28349/2025 | AJIT KUMAR JENA | SK. ZAFARULLA | |
| | CRLA/ / | MP | | 2540/2025 |
| 99 | D-CRLA/28349/2025 | AJIT KUMAR JENA | SK. ZAFARULLA | |
| | CRLA/ / | MP | | 2541/2025 |
| 100 | D-CRLA/26755/2025 | SHISHIRA SAHU | | |
| | CRLA/1056/2025 | MP | | 2542/2025 |
| 101 | D-CRLA/26755/2025 | SHISHIRA SAHU | RAMESH CHANDRA MAHARANA | |
| | CRLA/1056/2025 | MP | | 2543/2025 |
| 102 | D-CRLA/756/2021 | KALU SATPATHY | SURYA NARAYAN MISHRA | |
| | CRLA/756/2021 | MP | | 2544/2025 |
| 103 | D-CRLA/93/2022 | SUBU@SUBHRANSU SEKHAR PATTNAIK | BIPLAB KUMAR DASH | |
| | CRLA/93/2022 | MP | | 2545/2025 |
| 104 | D-CRLA/38657/2024 | GOPINATH KHEMUNDU | SMRUTI RANJAN ROUT | |
| | CRLA/1347/2024 | MP | | 2546/2025 |
| 105 | D-CRLA/28469/2025 | BULI SWAIN | TUSAR KUMAR MISHRA | |
| | CRLA/ / | MP | | 2547/2025 |
| 106 | D-CRLA/28469/2025 | BULI SWAIN | TUSAR KUMAR MISHRA | |
| | CRLA/ / | MP | | 2548/2025 |
| 107 | D-CRLA/28483/2025 | JUBER AHAMAD | RAJIBA BIHARI MISHRA | |
| | CRLA/ / | MP | | 2549/2025 |
| 108 | D-CRLA/28483/2025 | JUBER AHAMAD | RAJIBA BIHARI MISHRA | |
| | CRLA/ / | MP | | 2550/2025 |
| 109 | D-CRLMC/28329/2025 | BHAGABATA DAS | AJIT KUMAR PANDA | |
| | CRLMC/ / | MP | | 2587/2025 |
| 110 | D-CRLMC/14870/2025 | SUSHANTA KUMAR SAHOO | | |
| | CRLMC/1852/2025 | MP | | 2588/2025 |
| 111 | D-CRLMC/28345/2025 | LAXMINARAYAN DEEPAK RANJAN DAS | ARUN KUMAR BEHERA | |
| | CRLMC/3692/2025 | MP | | 2589/2025 |
| 112 | D-CRLMC/28347/2025 | GOBINDA OJHA @ CHINTA | DOLAGOBINDA MOHAPATRA | |
| | CRLMC/ / | MP | | 2590/2025 |
| 113 | D-CRLMC/28362/2025 | AMULYA BARIK | RABI NARAYAN PANDA | |
| | CRLMC/ / | MP | | 2591/2025 |
| 114 | D-CRLMC/28364/2025 | LALA TARUN PRAKASH NARAYAN | HARIPAD MOHANTY | |
| | CRLMC/ / | MP | | 2592/2025 |
| 115 | D-CRLMC/28366/2025 | AMULYA BARIK | RABI NARAYAN PANDA | |
| | CRLMC/ / | MP | | 2593/2025 |
| 116 | D-CRLMC/753/2023 | ANIL KUMAR MAHAPATRA | ASHOK DAS | |
| | CRLMC/753/2023 | MP | | 2594/2025 |
| 117 | D-CRLMC/28373/2025 | UMAR @ MOHAMMED UMAR FARUQ @ MOHAMMED UMAR FARUQ | MOHAMMED UMAR FARUQ | |
| | CRLMC/ / | MP | | 2595/2025 |
| 118 | D-CRLMC/28426/2025 | SAROJ KUMAR KARNA | JUGALA KISHORE PANDA | |
| | CRLMC/ / | MP | | 2596/2025 |
| 119 | D-CRLMC/28440/2025 | PRAKASH @ JAYA PRAKASH AMAT | AMITAV TRIPATHY | |
| | CRLMC/ / | MP | | 2597/2025 |
| 120 | D-CRLMC/25782/2025 | LOKANATH SAMAL | NIRANJAN PANDA | |
| | CRLMC/ / | MP | | 2598/2025 |

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| 121 | D-CRLMC/21176/2025 CRLMC/2794/2025 | CHITTA RANJAN RANASINGH@KALIA MP | | 2599/2025 |
| 122 | D-CRLMC/28467/2025 CRLMC/ / | LAXMAN @ HARA NAYAK MP | TUKUNA KUMAR MISHRA | 2600/2025 |
| 123 | D-CRLMC/36392/2024 CRLMC/4596/2024 | BULBUL AGARWAL MP | DEVASHIS PANDA | 2601/2025 |
| 124 | D-CRLMC/38647/2024 CRLMC/4893/2024 | SURESH KUMAR AGARWAL MP | DEVASHIS PANDA | 2602/2025 |
| 125 | D-CRLMC/36389/2024 CRLMC/4600/2024 | RAMAWTAR AGRAWAL MP | DEVASHIS PANDA | 2603/2025 |
| 126 | D-CRLMC/27030/2025 CRLMC/ / | BANTY SINGH @ FATE SINGH @ TARESW MP | KRISHNA PRADHAN | 2604/2025 |
| 127 | D-CRLMC/28494/2025 CRLMC/ / | TRIPURARI SAHOO MP | PRAVASH CHANDRA JENA | 2605/2025 |
| 128 | D-WA/6445/2024 WA/197/2024 | STATE OF ODISHA MP | SAROJ KANTA SAMAL,A.G.A | 3889/2025 |
| 129 | D-WA/22381/2024 WA/1344/2024 | STATE OF ODISHA MP | SANGRAM JENA, A.G.A. | 3890/2025 |
| 130 | D-WA/37270/2025 WA/ / | STATE OF ODISHA MP | DEBASHIS TRIPATHY,A.G.A | 3891/2025 |
| 131 | D-WA/37270/2025 WA/ / | STATE OF ODISHA MP | DEBASHIS TRIPATHY,A.G.A | 3892/2025 |
| 132 | D-WA/37270/2025 WA/ / | STATE OF ODISHA MP | DEBASHIS TRIPATHY,A.G.A | 3893/2025 |
| 133 | D-WA/37271/2025 WA/ / | STATE OF ODISHA MP | SAROJ KUMAR JEE,A.G.A | 3894/2025 |
| 134 | D-WA/37271/2025 WA/ / | STATE OF ODISHA MP | SAROJ KUMAR JEE,A.G.A | 3895/2025 |
| 135 | D-WA/46817/2024 WA/3069/2024 | STATE OF ODISHA MP | | 3896/2025 |
| 136 | D-WA/37271/2025 WA/ / | STATE OF ODISHA MP | SAROJ KUMAR JEE,A.G.A | 3897/2025 |
| 137 | D-WA/37280/2025 WA/ / | STATE OF ODISHA MP | BISWABARA DASH,A.S.C | 3898/2025 |
| 138 | D-WA/37280/2025 WA/ / | STATE OF ODISHA MP | BISWABARA DASH,A.S.C | 3899/2025 |
| 139 | D-WP(C)/37237/2025 WP(C)/ / | GAMBHARIDIHI GRAMA PANCHAYAT LEV MP | LEVEL FEDERATION,NAYAGARH | 15792/2025 |
| 140 | D-WP(C)/37238/2025 WP(C)/ / | NATUGAON GRAMPANCHAYAT LEVEL FED MP | LEVEL FEDERATION,NAYAGARH | 15793/2025 |
| 141 | D-WP(C)/39454/2021 WP(C)/39454/2021 | DURYODHAN PRADHAN MP | M/S SHISHIR KUMAR SWAIN, M/S AMITAV TRIPATHY, A.K.BEHERA | 15794/2025 |
| 142 | D-WP(C)/37239/2025 WP(C)/ / | KALIKAPRASAD GRAMA PANCHAYAT LEV MP | LEVEL FEDERATION,NAYAGARH | 15795/2025 |
| 143 | D-WP(C)/37240/2025 WP(C)/ / | SOUMYA RANJAN BESHRA MP | MANOJ VERMA | 15796/2025 |
| 144 | D-WP(C)/37241/2025 WP(C)/ / | KENDUDHIPI GRAMA PANCHAYAT LEVEL MP | LEVEL FEDERATION,NAYAGARH | 15797/2025 |
| 145 | D-WP(C)/37242/2025 WP(C)/ / | NOTARA GRAMA PANCHAYAT LEVEL FED MP | LEVEL FEDERATION,NAYAGARH | 15798/2025 |
| 146 | D-WP(C)/37243/2025 WP(C)/ / | SINDURIA GRAMA PANCHAYAT LEVEL FED MP | LEVEL FEDERATION,NAYAGARH | 15799/2025 |
| 147 | D-WP(C)/37245/2025 WP(C)/ / | PANCHAYAT STARIYA, BANDHAPARI MP | PRASANTA KUMAR KHUNTIA | 15800/2025 |
| 148 | D-WP(C)/37246/2025 WP(C)/ / | NADIALI GRAMA PANCHAYAT LEVEL FED MP | LEVEL FEDERATION,NAYAGARH | 15801/2025 |
| 149 | D-WP(C)/37244/2025 WP(C)/25534/2025 | DEEPAK KUMAR PANIGRAHI MP | ANJAN KUMAR BISWAL | 15802/2025 |
| 150 | D-WP(C)/37248/2025 WP(C)/ / | PANKAJ KUMAR KANAR MP | AKHYAYA KUMAR MISRA | 15803/2025 |
| 151 | D-WP(C)/37249/2025 WP(C)/ / | BALUGAON G.P.LEVEL FEDERATION, NA MP | LEVEL FEDERATION,NAYAGARH | 15804/2025 |
| 152 | D-WP(C)/12641/2022 | JANAKI KANTA MOHAPATRA | LINGARAJ SARANGI | |

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| | WP(C)/12641/2022 | MP | | 15805/2025 |
| 153 | D-WP(C)/37250/2025 WP(C)/ / | BRUNDABANPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH MP | | 15806/2025 |
| 154 | D-WP(C)/37251/2025 WP(C)/ / | GOURANGAPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH MP | | 15807/2025 |
| 155 | D-WP(C)/11718/2022 WP(C)/11718/2022 | PRASANNA KUMAR NAYAK MP | BASUDEV PUJARI | 15808/2025 |
| 156 | D-WP(C)/37195/2025 WP(C)/ / | LAHANDABUD GPLF, SADAR BLOCK, SUNDARABARH KUMAR MAHANTA MP | | 15809/2025 |
| 157 | D-WP(C)/8986/2018 WP(C)/8986/2018 | PRASANTA KUMAR NATH MP | M/S.N.BALAKRISHANA RAO,M/S.BHABANI SANKAR TRIPATHY 1,A.T | 15810/2025 |
| 158 | D-WP(C)/8986/2018 WP(C)/8986/2018 | PRASANTA KUMAR NATH MP | M/S.N.BALAKRISHANA RAO,M/S.BHABANI SANKAR TRIPATHY 1,A.T | 15811/2025 |
| 159 | D-WP(C)/37253/2025 WP(C)/ / | KAJALAIPALLI G.P.LEVEL FEDERATION, NAYAGARH MP | M/S.N.BALAKRISHANA RAO,M/S.BHABANI SANKAR TRIPATHY 1,A.T | 15812/2025 |
| 160 | D-WP(C)/8986/2018 WP(C)/8986/2018 | PRASANTA KUMAR NATH MP | M/S.N.BALAKRISHANA RAO,M/S.BHABANI SANKAR TRIPATHY 1,A.T | 15813/2025 |
| 161 | D-WP(C)/37254/2025 WP(C)/ / | DARPANARAYANPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH MP | | 15814/2025 |
| 162 | D-WP(C)/37256/2025 WP(C)/ / | CHANDAPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH MP | | 15815/2025 |
| 163 | D-WP(C)/37196/2025 WP(C)/ / | SALEIPALI GPLF, SADAR BLOCK, SUNDARABARH KUMAR MAHANTA MP | | 15816/2025 |
| 164 | D-WP(C)/37258/2025 WP(C)/ / | BAUNSIAPADA G.P.LEVEL FEDERATION, NAYAGARH MP | | 15817/2025 |
| 165 | D-WP(C)/37259/2025 WP(C)/ / | GANDABARAJHOLA PANCHAYAT STARIYA SANGHA BENSANKARAN MISHRA MP | PRASANTA KUMAR MISHRA | 15818/2025 |
| 166 | D-WP(C)/37261/2025 WP(C)/ / | KHATIA G.P.LEVEL FEDERATION, NAYAGARH MP | AMITAV TRIPATHY | 15819/2025 |
| 167 | D-WP(C)/37260/2025 WP(C)/ / | BHATASAHI GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH MP | | 15820/2025 |
| 168 | D-WP(C)/37198/2025 WP(C)/ / | JIBAN JYOTI FEDERATION, KARLA GP, SUNDARABARH MAHANTA MP | | 15821/2025 |
| 169 | D-WP(C)/37202/2025 WP(C)/ / | KINJIRMA GPLF, SADAR BLOCK, SUNDARABARH KUMAR MAHANTA MP | | 15822/2025 |
| 170 | D-WP(C)/37264/2025 WP(C)/ / | SAUDI G.P.L.F, BALASORE MP | RAMA CHANDRA JENA | 15823/2025 |
| 171 | D-WP(C)/37268/2025 WP(C)/ / | GURU CHARAN BINDHANI MP | ARUN KUMAR PATRA | 15824/2025 |
| 172 | D-WP(C)/37269/2025 WP(C)/ / | KRIDASPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH MP | | 15826/2025 |
| 173 | D-WP(C)/37272/2025 WP(C)/ / | ARABANDH G.P.L.F, BALASORE MP | RAMA CHANDRA JENA | 15827/2025 |
| 174 | D-WP(C)/37289/2025 WP(C)/ / | GRAM PANCHAYAT STARIYA SANGHA BENSANKARAN MISHRA MP | PRAGUNTA KUMAR MISHRA | 15828/2025 |
| 175 | D-WP(C)/37291/2025 WP(C)/ / | BHURTIGARH PANCHAYAT, STARIYA SANGHA BENSANKARAN MISHRA MP | | 15829/2025 |
| 176 | D-WP(C)/37293/2025 WP(C)/ / | BADAS GPLF, BALASORE MP | RAMA CHANDRA JENA | 15830/2025 |
| 177 | D-WP(C)/37294/2025 WP(C)/ / | KANTAPANHARA PANCHAYAT, STARIYA SANGHA BENSANKARAN MISHRA MP | PRASANTA KUMAR MISHRA | 15831/2025 |
| 178 | D-WP(C)/37296/2025 WP(C)/ / | SATYASAI SANGHA, NACHHIMPUR, BALASORE MP | RAMA CHANDRA JENA | 15832/2025 |
| 179 | D-WP(C)/37287/2025 WP(C)/25468/2025 | BALARAM SAHOO MP | SUSANTA SEKHAR MOHAPATRA | 15833/2025 |
| 180 | D-WP(C)/37299/2025 WP(C)/ / | CHAUMUKHA GRAM PANCHAYAT STARIYA SANGHA BENSANKARAN MISHRA MP | | 15834/2025 |
| 181 | D-WP(C)/37300/2025 WP(C)/ / | BOLANG G.P.L.F, BALASORE MP | RAMA CHANDRA JENA | 15835/2025 |
| 182 | D-WP(C)/37303/2025 WP(C)/ / | GRAM PANCHAYAT SATRIA SANGHA BENSANKARAN MISHRA MP | PRAGUNTA KUMAR MISHRA | 15836/2025 |
| 183 | D-WP(C)/37306/2025 WP(C)/ / | ALADIHA GPLF, BALASORE MP | RAMA CHANDRA JENA | 15837/2025 |

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| 184 | D-WP(C)/37305/2025 WP(C)/ / | GRAM PANCHAYAT, STARIYA SANGHA, PURSANGHAKUMARMISHRA MP | | 15838/2025 |
| 185 | D-WP(C)/37307/2025 WP(C)/ / | PANCHAYAT STARIYA MAHASANGHA, PURSANGHAKUMAR MISHRA MP | | 15839/2025 |
| 186 | D-WP(C)/37308/2025 WP(C)/ / | SANTOSH KUMAR BHOI MP | TARANI KANTA BISWAL | 15840/2025 |
| 187 | D-WP(C)/37309/2025 WP(C)/ / | SRIKRISHNA GRAM PANCHAYAT, STARIYA SANGHA (DUMRIPUR GPLF), KALAHANDI MP | PRESANGHAKUMARMISHRA | 15841/2025 |
| 188 | D-WP(C)/37311/2025 WP(C)/ / | JAYAPATNA GRAM PANCHAYAT, STARIYA SANGHAKUMARMISHRA MP | | 15842/2025 |
| 189 | D-WP(C)/37273/2025 WP(C)/ / | STATE OF ODISHA MP | SURYA NARAYAN PATNAIK,A.G.A | 15843/2025 |
| 190 | D-WP(C)/37273/2025 WP(C)/ / | STATE OF ODISHA MP | SURYA NARAYAN PATNAIK,A.G.A | 15844/2025 |
| 191 | D-WP(C)/37314/2025 WP(C)/ / | SINDHIKAGUDA, GRAM PANCHAYAT, STARIYA SANGHAKUMARMISHRA MP | SINDHIKAGUDA, KALAHANDI | 15845/2025 |
| 192 | D-WP(C)/2714/2023 WP(C)/2714/2023 | PARESH KUMAR PANDA MP | SUKANTA KUMAR DALAI | 15846/2025 |
| 193 | D-WP(C)/37274/2025 WP(C)/ / | LANKAHUDA GPLF, SADAR BLOCK, SUNDERGARH MP | PRADIPKUMAR MAHANTA | 15847/2025 |
| 194 | D-WP(C)/37316/2025 WP(C)/ / | SRI JAGANNATH PANCHAYAT, STARIYA MAHASANGHAKUMARMISHRA MP | MAHULPATNA (DUMRIPUR GPLF), KALAHANDI | 15848/2025 |
| 195 | D-WP(C)/37275/2025 WP(C)/ / | STATE OF ODISHA MP | SURYA NARAYAN PATNAIK,A.G.A | 15849/2025 |
| 196 | D-WP(C)/37275/2025 WP(C)/ / | STATE OF ODISHA MP | SURYA NARAYAN PATNAIK,A.G.A | 15850/2025 |
| 197 | D-WP(C)/37319/2025 WP(C)/ / | M/S GANESH BOREWELL, BARGARH MP | BIMAL JAIN | 15851/2025 |
| 198 | D-WP(C)/37320/2025 WP(C)/ / | SHYAMNAGAR MAHILA SWAYANG SAHAIKASANGH, MP | BALASORE | 15852/2025 |
| 199 | D-WP(C)/37322/2025 WP(C)/25524/2025 | SRIKANT PUROHIT MP | SANGRAM JENA | 15853/2025 |
| 200 | D-WP(C)/37277/2025 WP(C)/ / | STATE OF ODISHA MP | SURYA NARAYAN PATNAIK,A.G.A | 15854/2025 |
| 201 | D-WP(C)/37277/2025 WP(C)/ / | STATE OF ODISHA MP | SURYA NARAYAN PATNAIK,A.G.A | 15855/2025 |
| 202 | D-WP(C)/36443/2023 WP(C)/36443/2023 | SUSANTA NAIK MP | NILAMADHAB PRAHARAJ | 15856/2025 |
| 203 | D-WP(C)/37325/2025 WP(C)/ / | BARADIHA MAHA SANGHA LEVEL FEDERATION, MP | BALASORE | 15857/2025 |
| 204 | D-WP(C)/37324/2025 WP(C)/25518/2025 | PRADEEP KUMAR SWAIN MP | JAYDEEP PAL | 15858/2025 |
| 205 | D-WP(C)/37328/2025 WP(C)/25519/2025 | PRIYANSHU BARIK MP | JAYDEEP PAL | 15859/2025 |
| 206 | D-WP(C)/37282/2025 WP(C)/ / | BHEDABAHAL GPLF, SADAR BLOCK, SUNDERGARH MP | PRADIPKUMAR MAHANTA | 15860/2025 |
| 207 | D-WP(C)/37330/2025 WP(C)/ / | BHABANI SHANKAR TRIPATHY MP | DR. JITENDRA KUMAR LENKA | 15861/2025 |
| 208 | D-WP(C)/37332/2025 WP(C)/ / | KALYANI BLOCK MASS, JEYPORE, KORAPUT MP | SUBHADUTTA ROUTH | 15862/2025 |
| 209 | D-WP(C)/37333/2025 WP(C)/ / | KHUARD MAHILA SWAYANG SAHAIKASANGH, MP | BALASORE | 15863/2025 |
| 210 | D-WP(C)/929/2025 WP(C)/1116/2025 | ANUSUYA DEVI AGARWAL MP | SOUMYA JYOTI BISWAL | 15864/2025 |
| 211 | D-WP(C)/929/2025 WP(C)/1116/2025 | ANUSUYA DEVI AGARWAL MP | SOUMYA JYOTI BISWAL | 15865/2025 |
| 212 | D-WP(C)/37334/2025 WP(C)/ / | SUBHASHREE ANCHALIKA MAHASANGH, MP | BALASORE | 15866/2025 |
| 213 | D-WP(C)/29880/2025 WP(C)/20837/2025 | CUTTACK CHRISTIAN EDUCATION BOARD, MP | CUTTACK | 15867/2025 |
| 214 | D-WP(C)/37335/2025 WP(C)/ / | SANJAY KUMAR PAIKRAY MP | GOPINATH MISHRA | 15868/2025 |
| 215 | D-WP(C)/37336/2025 | MISSION SHAKTI FEDERATION, KOLANAR, MP | MAHULPATNA | |

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| | WP(C)/ / | MP | | 15869/2025 |
| 216 | D-WP(C)/1596/2025 WP(C)/1444/2025 | PANCHANAN MAHANA MP | PRASANTA KUMAR PANDA,S.B.DAS, A.MOHANTY, G.N.SETHI,LALAT | 15870/2025 |
| 217 | D-WP(C)/37338/2025 WP(C)/ / | PRASANTA KUMAR PANIGRAHI MP | ADYASIDHI MISHRA | 15871/2025 |
| 218 | D-WP(C)/21845/2025 WP(C)/15098/2025 | BIJAYA KUMAR NAYAK MP | BUDHIRAM DAS | 15872/2025 |
| 219 | D-WP(C)/37339/2025 WP(C)/ / | DR. SHILALIPI PRADHAN MP | PADMANAV CHOUDHURY | 15873/2025 |
| 220 | D-WP(C)/34630/2025 WP(C)/24634/2025 | GOURI SHANKAR AGRAWAL MP | | 15874/2025 |
| 221 | D-WP(C)/37286/2025 WP(C)/ / | ABHISEK UPADHYAY MP | IN PERSON | 15875/2025 |
| 222 | D-WP(C)/37342/2025 WP(C)/ / | MOTHER TERESA MISSION SHAKTI SURAKSHYA PARULLA MP | | 15877/2025 |
| 223 | D-WP(C)/37288/2025 WP(C)/ / | SUPERINTENDING ENGINEER, NIMAPARASARIYA BRITANNIA INDUSTRIES LTD. MP | | 15878/2025 |
| 224 | D-WP(C)/37344/2025 WP(C)/ / | SUPERINTENDING ENGINEER, PHD, CUTTACK MP | SHIKSHANKA SHEKHAR PATRA | 15879/2025 |
| 225 | D-WP(C)/37344/2025 WP(C)/ / | SUPERINTENDING ENGINEER, PHD, CUTTACK MP | SHIKSHANKA SHEKHAR PATRA | 15880/2025 |
| 226 | D-WP(C)/23156/2025 WP(C)/15991/2025 | MANAS RANJAN DEHURY MP | BIKASH MISHRA | 15881/2025 |
| 227 | D-WP(C)/37348/2025 WP(C)/ / | DR.DEBABRATA RATH MP | SATYA RANJAN PATI | 15882/2025 |
| 228 | D-WP(C)/37290/2025 WP(C)/ / | JAMKUNDA GP MAAHILA MAHASANGHARAJIM KUMAR MAHANTA MP | | 15883/2025 |
| 229 | D-WP(C)/1009/2017 WP(C)/1009/2017 | BIPRA CHARAN MALLICK (DEAD) MP | M/S.RAMA CHANDRA SARANGI | 15884/2025 |
| 230 | D-WP(C)/37344/2025 WP(C)/ / | SUPERINTENDING ENGINEER, PHD, CUTTACK MP | SHIKSHANKA SHEKHAR PATRA | 15885/2025 |
| 231 | D-WP(C)/37361/2025 WP(C)/ / | ANITA MAHARANA MP | USHARANI PATI | 15886/2025 |
| 232 | D-WP(C)/37362/2025 WP(C)/ / | COMMITTEE OF MANAGEMENT OF KARASHYAM PANCHAYAT MP | SHYAM PRASAD JENA | 15887/2025 |
| 233 | D-WP(C)/37363/2025 WP(C)/ / | SARASWATI MALIK MP | USHARANI PATI | 15888/2025 |
| 234 | D-WP(C)/37367/2025 WP(C)/ / | PURUNATIGIRIA GRAM PANCHAYAT LEVEL FEDERATION MP | SHIKSHANKA SHEKHAR PATRA | 15889/2025 |
| 235 | D-WP(C)/37368/2025 WP(C)/ / | MAA SHITALA THAKURANI NARI SANGH MP | RAMA CHANDRA JENA | 15890/2025 |
| 236 | D-WP(C)/37369/2025 WP(C)/ / | SANTOSH PUR GRAMPANCHAYAT STARIYA MP | RAMA CHANDRA JENA | 15891/2025 |
| 237 | D-WP(C)/37371/2025 WP(C)/ / | KANDAREI GRAM PANCHAYAT LEVEL FEDERATION MP | SHIKSHANKA SHEKHAR PATRA | 15892/2025 |
| 238 | D-WP(C)/28719/2025 WP(C)/23434/2025 | KISHOR BHOI MP | DILIP KUMAR SAHU | 15893/2025 |
| 239 | D-WP(C)/37370/2025 WP(C)/ / | CHIKINIA GRAM PANCHAYAT LEVEL FEDERATION MP | SHIKSHANKA SHEKHAR PATRA | 15894/2025 |
| 240 | D-WP(C)/32953/2025 WP(C)/22982/2025 | AKSHAYA KUMAR MUDULI MP | GOPAL PRASAD JENA | 15895/2025 |
| 241 | D-WP(C)/37372/2025 WP(C)/ / | JAGATIPUR GRAMPANCHAYAT STARIYA MP | RAMA CHANDRA JENA | 15896/2025 |
| 242 | D-WP(C)/37373/2025 WP(C)/ / | PANTIKHARI, GRAMA PANCHAYAT LEVEL FEDERATION MP | SHIKSHANKA SHEKHAR PATRA | 15897/2025 |
| 243 | D-WP(C)/37375/2025 WP(C)/ / | CHHAGAON GRAM PANCHAYAT LEVEL FEDERATION MP | SHIKSHANKA SHEKHAR PATRA | 15898/2025 |
| 244 | D-WP(C)/37378/2025 WP(C)/ / | BERHAMPUR GPLF, BALESWAR MP | RAMA CHANDRA JENA | 15899/2025 |
| 245 | D-WP(C)/37379/2025 WP(C)/ / | KATIKIASAHI GRAM PANCHAYAT LEVEL FEDERATION MP | SHIKSHANKA SHEKHAR PATRA | 15900/2025 |
| 246 | D-WP(C)/37376/2025 WP(C)/ / | RABARA GRAMA PANCHAYAT LEVEL FEDERATION MP | SHIKSHANKA SHEKHAR PATRA | 15901/2025 |

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| 247 | D-WP(C)/37380/2025 WP(C)/ / | PANTHAPUR, GRAM PANCHAYAT LEVEL FEDERATION, NAYAGARH MP | 15902/2025 |
| 248 | D-WP(C)/37381/2025 WP(C)/ / | MANGALPUR GRAMA PANCHAYAT STARPRASANGHUMKALMIBAND MP | 15903/2025 |
| 249 | D-WP(C)/37383/2025 WP(C)/ / | SOMAPADA GRAM PANCHAYAT LEVEL FEDERATION (G.P.F.) CUTTACK MP | 15904/2025 |
| 250 | D-WP(C)/37386/2025 WP(C)/ / | PANCHALINGESWAR MAHILA MAHASANRAM,BALESWAR JENA MP | 15905/2025 |
| 251 | D-WP(C)/37384/2025 WP(C)/ / | GUNTHUNI GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH MP | 15906/2025 |
| 252 | D-WP(C)/37388/2025 WP(C)/ / | TANMAYA MISHRA ASHIS KUMAR MISHRA MP | 15907/2025 |
| 253 | D-WP(C)/37390/2025 WP(C)/ / | PANCHAGAN GRAM PANCHAYAT LEVEL FEDERATION (G.P.F.) CUTTACK MP | 15908/2025 |
| 254 | D-WP(C)/37391/2025 WP(C)/ / | SAMPATIA G.P.L.F.,BALESWAR RAMA CHANDRA JENA MP | 15909/2025 |
| 255 | D-WP(C)/37392/2025 WP(C)/ / | BENAGADIA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH MP | 15910/2025 |
| 256 | D-WP(C)/37393/2025 WP(C)/ / | KOSKA GRAM PANCHAYAT LEVEL FEDERATION, NAYAGARH MP | 15911/2025 |
| 257 | D-WP(C)/37394/2025 WP(C)/ / | BINDHANIMA GRAM PANCHAYAT LEVEL FEDERATION (G.P.F.) CUTTACK MP | 15912/2025 |
| 258 | D-WP(C)/37395/2025 WP(C)/ / | GOBARA GRAMA PANCHAYAT LEVEL FEDERATION (G.P.F.) CUTTACK MP | 15913/2025 |
| 259 | D-WP(C)/37396/2025 WP(C)/ / | SHARATA KUMAR MALIK SATYA RANJAN MOHAPATRA MP | 15914/2025 |
| 260 | D-WP(C)/37398/2025 WP(C)/ / | KUMBHARAPADA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH MP | 15915/2025 |
| 261 | D-WP(C)/37399/2025 WP(C)/ / | SAMSARPUR GRAM PANCHAYAT LEVEL FEDERATION (G.P.F.) CUTTACK MP | 15916/2025 |
| 262 | D-WP(C)/37400/2025 WP(C)/ / | RADHAKRUSHNA GRAMA PANCHAYAT LEVEL FEDERATION (G.P.F.) CUTTACK MP | 15917/2025 |
| 263 | D-WP(C)/37403/2025 WP(C)/ / | GURUDIJHATIA GRAM PANCHAYAT LEVEL FEDERATION (G.P.F.) CUTTACK MP | 15918/2025 |
| 264 | D-WP(C)/37402/2025 WP(C)/ / | RAYAT DHOLAMARA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH MP | 15919/2025 |
| 265 | D-WP(C)/37401/2025 WP(C)/ / | JAPA GRAM PANCHAYAT, JAGATSINGHPUR KANTA KUMAR NAYAK (2) MP | 15920/2025 |
| 266 | D-WP(C)/37404/2025 WP(C)/ / | BADABHUIN GRAMA PANCHAYAT LEVEL FEDERATION (G.P.F.) CUTTACK MP | 15921/2025 |
| 267 | D-WP(C)/37406/2025 WP(C)/ / | ORANDA GRAMA PANCHAYAT LEVEL FEDERATION (G.P.F.) CUTTACK MP | 15922/2025 |
| 268 | D-WP(C)/37407/2025 WP(C)/ / | RADHAGOBINDAPUR GRAM PANCHAYAT LEVEL FEDERATION (G.P.F.) CUTTACK MP | 15923/2025 |
| 269 | D-WP(C)/37409/2025 WP(C)/ / | PRADIP BARIK @ PRADIP KUMAR BARIK GOKULANANDA SAHU MP | 15924/2025 |
| 270 | D-WP(C)/37408/2025 WP(C)/ / | KAIJHARA GRAM PANCHAYAT LEVEL FEDERATION, NAYAGARH MP | 15925/2025 |
| 271 | D-WP(C)/37410/2025 WP(C)/ / | DALABHAGA GRAMA PANCHAYAT LEVEL FEDERATION (G.P.F.) CUTTACK MP | 15926/2025 |
| 272 | D-WP(C)/37411/2025 WP(C)/ / | NIJGADA GRAM PANCHAYAT LEVEL FEDERATION (G.P.F.) CUTTACK MP | 15927/2025 |
| 273 | D-WP(C)/37413/2025 WP(C)/ / | GADADHARPUR GRAMA PANCHAYAT LEVEL FEDERATION (G.P.F.) CUTTACK MP | 15928/2025 |
| 274 | D-WP(C)/37414/2025 WP(C)/ / | JAGANNATH PRASAD GRAM PANCHAYAT LEVEL FEDERATION, NAYAGARH MP | 15929/2025 |
| 275 | D-WP(C)/37415/2025 WP(C)/ / | NUAPATNA GRAM PANCHAYAT LEVEL FEDERATION (G.P.F.) CUTTACK MP | 15930/2025 |
| 276 | D-WP(C)/22878/2023 WP(C)/22878/2023 | MURALIDHAR BARIK PRAJIT KUMAR PRADHAN MP | 15931/2025 |
| 277 | D-WP(C)/37419/2025 WP(C)/ / | RADHAKISHORPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH MP | 15932/2025 |
| 278 | D-WP(C)/37417/2025 | RANIPADA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH | |

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| | WP(C)/ / | MP | | 15933/2025 |
| 279 | D-WP(C)/37418/2025 | BANSIDHAR KISAN | HARI KRUSHNA PANIGRAHI | |
| | WP(C)/ / | MP | | 15934/2025 |
| 280 | D-WP(C)/37421/2025 | VIRUDA GRAM PANCHAYAT LEVEL FEDERATION | SUKANTA KUMAR DALAI | |
| | WP(C)/ / | MP | | 15935/2025 |
| 281 | D-WP(C)/743/2017 | OCL IRON AND STEEL LTD. | M/S.S.P.SARANGI | |
| | WP(C)/743/2017 | MP | | 15936/2025 |
| 282 | D-WP(C)/37424/2025 | MAMATA BARIK | SUKANTA KUMAR DALAI | |
| | WP(C)/ / | MP | | 15937/2025 |
| 283 | D-WP(C)/37425/2025 | KANTILO GRAMA PANCHAYAT LEVEL FEDERATION | SUKANTA KUMAR DALAI | |
| | WP(C)/ / | MP | | 15938/2025 |
| 284 | D-WP(C)/37428/2025 | TARADINGA GRAM PANCHAYAT LEVEL FEDERATION | SUKANTA KUMAR DALAI | |
| | WP(C)/ / | MP | | 15939/2025 |
| 285 | D-WP(C)/37427/2025 | PANCHANAN SAHU | RABINDRA KUMAR SAHOO | |
| | WP(C)/ / | MP | | 15940/2025 |
| 286 | D-WP(C)/37429/2025 | ICHHAPUR GRAMA PANCHAYAT LEVEL FEDERATION | SUDHIR KUMAR MALLICK | |
| | WP(C)/ / | MP | | 15941/2025 |
| 287 | D-WP(C)/31344/2025 | BHISMA CHANDRA MOHANTY | SUDHIR KUMAR MALLICK | |
| | WP(C)/21958/2025 | MP | | 15942/2025 |
| 288 | D-WP(C)/30974/2025 | SANTOSH KUMAR NAYAK | SUDHIR KUMAR MALLICK | |
| | WP(C)/23533/2025 | MP | | 15943/2025 |
| 289 | D-WP(C)/37431/2025 | RAJNAGAR GRAM PANCHAYAT LEVEL FEDERATION | SUDHIR KUMAR MALLICK | |
| | WP(C)/ / | MP | | 15944/2025 |
| 290 | D-WP(C)/31346/2025 | SURENDRA KUMAR BISWAL | SUDHIR KUMAR MALLICK | |
| | WP(C)/22061/2025 | MP | | 15945/2025 |
| 291 | D-WP(C)/37430/2025 | BADABANAPUR GRAMA PANCHAYAT LEVEL FEDERATION | SUDHIR KUMAR MALLICK | |
| | WP(C)/ / | MP | | 15946/2025 |
| 292 | D-WP(C)/32345/2025 | JITENDRA DAS | SUDHIR KUMAR MALLICK | |
| | WP(C)/22678/2025 | MP | | 15947/2025 |
| 293 | D-WP(C)/37432/2025 | C.B. DEGREE MAHAVIDYALAYA, GARHSAIPUR | KARUNAKAR NAYAK | |
| | WP(C)/ / | MP | | 15948/2025 |
| 294 | D-WP(C)/37433/2025 | NARAYAN BHOI | KARUNAKAR NAYAK | |
| | WP(C)/ / | MP | | 15949/2025 |
| 295 | D-WP(C)/32356/2025 | BHABANI SANKAR GARABADU | SUDHIR KUMAR MALLICK | |
| | WP(C)/22932/2025 | MP | | 15950/2025 |
| 296 | D-WP(C)/37435/2025 | BHOGARA GRAM PANCHAYAT LEVEL FEDERATION | SUDHIR KUMAR MALLICK | |
| | WP(C)/ / | MP | | 15951/2025 |
| 297 | D-WP(C)/37436/2025 | SINGHAPADA GRAMA PANCHAYAT LEVEL FEDERATION | SUDHIR KUMAR MALLICK | |
| | WP(C)/ / | MP | | 15952/2025 |
| 298 | D-WP(C)/13275/2025 | MANOJ KUMAR AGRAWAL @ MANOJ AGRAWAL | | |
| | WP(C)/9653/2025 | MP | | 15953/2025 |
| 299 | D-WP(C)/37438/2025 | GADIASAHI GRAMA PANCHAYAT LEVEL FEDERATION | SUDHIR KUMAR MALLICK | |
| | WP(C)/ / | MP | | 15954/2025 |
| 300 | D-WP(C)/13022/2025 | MANOJ KUMAR AGRAWAL @ MANOJ AGRAWAL | | |
| | WP(C)/9427/2025 | MP | | 15955/2025 |
| 301 | D-WP(C)/26012/2025 | LINGARAJ PANDA | | |
| | WP(C)/18059/2025 | MP | | 15956/2025 |
| 302 | D-WP(C)/37442/2025 | BODASA GRAMA PANCHAYAT LEVEL FEDERATION | SUDHIR KUMAR MALLICK | |
| | WP(C)/ / | MP | | 15957/2025 |
| 303 | D-WP(C)/37446/2025 | SIKHARPUR GRAMA PANCHAYAT LEVEL FEDERATION | SUDHIR KUMAR MALLICK | |
| | WP(C)/ / | MP | | 15958/2025 |
| 304 | D-WP(C)/37454/2025 | BANAMALIPUR GRAMA PANCHAYAT LEVEL FEDERATION | SUDHIR KUMAR MALLICK | |
| | WP(C)/ / | MP | | 15959/2025 |
| 305 | D-WP(C)/37455/2025 | AZMAT KHAN @ AZAMAT KHAN | LAXMIDHAR DASH | |
| | WP(C)/ / | MP | | 15960/2025 |
| 306 | D-WP(C)/37451/2025 | FATEPUR, GRAMA PANCHAYAT LEVEL FEDERATION | SUDHIR KUMAR MALLICK | |
| | WP(C)/ / | MP | | 15961/2025 |
| 307 | D-WP(C)/43706/2024 | M/S LIONS CLUB OF CUTTACK EYE HOSPITAL | SUBHANKAR SINGH | |
| | WP(C)/25592/2024 | MP | | 15962/2025 |
| 308 | D-WP(C)/43706/2024 | M/S LIONS CLUB OF CUTTACK EYE HOSPITAL | SUBHANKAR SINGH | |
| | WP(C)/25592/2024 | MP | | 15963/2025 |
| 309 | D-WP(C)/37458/2025 | RANICHELHI GRAMA PANCHAYAT LEVEL FEDERATION | SUDHIR KUMAR MALLICK | |
| | WP(C)/ / | MP | | 15964/2025 |

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| 310 | D-WP(C)/34933/2025 WP(C)/24199/2025 | MAA BASTREN WSHG, SAINTALA, BOLANGIR MP | ANSHU MISHRA | 15965/2025 |
| 311 | D-WP(C)/37461/2025 WP(C)/ / | CHANDIPUR, GRAMA PANCHAYAT MP | PRATIK DASH | 15966/2025 |
| 312 | D-WP(C)/37463/2025 WP(C)/ / | MADARAJPUR GRAMA PANCHAYAT LEVEL MP | MISSION SHAKTI MAHASANGHA, BALESWAR | 15967/2025 |
| 313 | D-WP(C)/37469/2025 WP(C)/ / | KABI DINAKRUSHNA, FEDERATION, BALESWAR MP | PRATIK DASH | 15968/2025 |
| 314 | D-WP(C)/37472/2025 WP(C)/ / | RASHMIKANTA SAHU @ RASHMIKANTA SAHU MP | ABHAY KHANDALWAL | 15969/2025 |
| 315 | D-WP(C)/37472/2025 WP(C)/ / | RASHMIKANTA SAHU @ RASHMIKANTA SAHU MP | ABHAY KHANDALWAL | 15970/2025 |
| 316 | D-WP(C)/37474/2025 WP(C)/ / | MISSION SHAKTI B.MS. MOHANA, GAJAPATI MP | SUBHADUTTA ROUSTRAY | 15971/2025 |
| 317 | D-WP(C)/18156/2025 WP(C)/12283/2025 | ARUNA KANTA BHUYAN MP | | 15972/2025 |
| 318 | D-WP(C)/37476/2025 WP(C)/ / | PRERANA MAHASANGHA, BALESWAR MP | PRATIK DASH | 15973/2025 |
| 319 | D-WP(C)/38763/2024 WP(C)/24835/2024 | SAROJINI DANSENDA MP | SISIR DAS | 15974/2025 |
| 320 | D-WP(C)/45245/2024 WP(C)/26590/2024 | M/S.ADARSH ENTERPRISES, HYDERABAD MP | SAIBRATA RATH, MR. PRAFULLA KUMAR RATH , Sr., Adv | 15975/2025 |
| 321 | D-WP(C)/37484/2025 WP(C)/ / | REGIONAL S.H.G.FEDERATION, PARIKHI, BALESWAR MP | | 15976/2025 |
| 322 | D-WP(C)/37482/2025 WP(C)/ / | MISSION SHAKTI FEDERATION, BAMRA, MP | SUBHADUTTA ROUSTRAY | 15977/2025 |
| 323 | D-WP(C)/37485/2025 WP(C)/ / | KHARASAHAPUR GRAMA PANCHAYAT LEVEL MP | MISSION SHAKTI FEDERATION, BALASORE | 15978/2025 |
| 324 | D-WP(C)/37495/2025 WP(C)/ / | PIPELESWAR MAHILA MAHASANGHA, JHAR MP | PRATIK DASH | 15979/2025 |
| 325 | D-WP(C)/37493/2025 WP(C)/ / | BHARAT MATA BLOCK LEVEL FEDERATION MP | SAMBALPUR | 15980/2025 |
| 326 | D-WP(C)/37498/2025 WP(C)/ / | JAYANTI MAHARANA MP | BISWABIHARI MOHANTY | 15981/2025 |
| 327 | D-WP(C)/36949/2025 WP(C)/ / | MAHANA GRAMA PANCHAYAT LEVEL FEDERATION MP | MISSION SHAKTI MAHASANGHA, BALASORE | 15982/2025 |
| 328 | D-WP(C)/28481/2025 WP(C)/20326/2025 | DHIREN KUMAR MOHANTY MP | PITAMBAR BEHERA | 15983/2025 |
| 329 | D-WP(C)/37504/2025 WP(C)/ / | BABRUBAHAN NAYAK MP | BISWABIHARI MOHANTY | 15984/2025 |
| 330 | D-WP(C)/28481/2025 WP(C)/20326/2025 | DHIREN KUMAR MOHANTY MP | PITAMBAR BEHERA | 15985/2025 |
| 331 | D-WP(C)/37507/2025 WP(C)/ / | GOPINATHPUR ANCHALIKA S.H.G, FEDERATION MP | MISSION SHAKTI MAHASANGHA, BALESWAR | 15986/2025 |
| 332 | D-WP(C)/37508/2025 WP(C)/ / | JYOTI LAXMI FEDERATION, BHADRAK MP | SUBHADUTTA ROUSTRAY | 15987/2025 |
| 333 | D-WP(C)/37513/2025 WP(C)/ / | SHRINIBASH PARIDA MP | BISWABIHARI MOHANTY | 15988/2025 |
| 334 | D-WP(C)/37516/2025 WP(C)/ / | K.P.LAKHARAJ G.P.LEVEL FEDERATION, MP | BALASORE | 15989/2025 |
| 335 | D-WP(C)/37517/2025 WP(C)/ / | GYANADEEP FEDERATION, SAMBALPUR MP | SUBHADUTTA ROUSTRAY | 15990/2025 |
| 336 | D-WP(C)/37520/2025 WP(C)/ / | SHISHIR PRADHAN MP | ABHAY KHANDALWAL | 15991/2025 |
| 337 | D-WP(C)/37522/2025 WP(C)/ / | SARVA SHAKTI MAA BASANTI FEDERATION, MP | MISSION SHAKTI MAHASANGHA, BALESWAR | 15992/2025 |
| 338 | D-WP(C)/37480/2025 WP(C)/ / | JAY JAGANNATH ANCHALIKA MANCHA, MP | MISSION SHAKTI MAHASANGHA, BALASORE | 15993/2025 |
| 339 | D-WP(C)/37526/2025 WP(C)/ / | CHINMAYA PANDA MP | ABHAY KHANDALWAL | 15994/2025 |
| 340 | D-WP(C)/37529/2025 WP(C)/ / | MAA NIMAKALI, G.P.LEVEL FEDERATION MP | MISSION SHAKTI MAHASANGHA, BALESWAR | 15995/2025 |
| 341 | D-WP(C)/37530/2025 | BLOCK MISSION SHAKTI MAHASANGHA, MP | MISSION SHAKTI MAHASANGHA, BALASORE | |

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| | WP(C)/ / | MP | | 15996/2025 |
| 342 | D-WP(C)/37535/2025 | GADADHAR SAHOO | ABHAY KHANDELWAL | |
| | WP(C)/ / | MP | | 15997/2025 |
| 343 | D-WP(C)/37481/2025 | BIJAYINI GPLF, BUANAL, SADAR BLOCK, BAILUSORHAR MAHANTA | | |
| | WP(C)/ / | MP | | 15998/2025 |
| 344 | D-WP(C)/37537/2025 | TENTULIA GRAM PANCHAYAT LEVEL FEDERATION, BALESWAR | | |
| | WP(C)/ / | MP | | 15999/2025 |
| 345 | D-WP(C)/37538/2025 | MANATRI GRAM PANCHAYAT LEVEL FEDERATION, CHENDRIAPANASORE | | |
| | WP(C)/ / | MP | | 16000/2025 |
| 346 | D-WP(C)/37422/2025 | MADANPUR GRAMA PANCHAYAT LEVEL FEDERATION, KHURDITA | | |
| | WP(C)/ / | MP | | 16001/2025 |
| 347 | D-WP(C)/37539/2025 | BEDABRAHMA MOHAKUD | ABHAY KHANDELWAL | |
| | WP(C)/ / | MP | | 16002/2025 |
| 348 | D-WP(C)/37540/2025 | MANAS KUMAR MOHAPATRA | SHANTI PRAKASH MOHANTY | |
| | WP(C)/ / | MP | | 16003/2025 |
| 349 | D-WP(C)/37541/2025 | MAA BHAGABATI FEDERATION, BANICHRAPIKUMASHI | FEDERATION, BALESWAR | |
| | WP(C)/ / | MP | | 16004/2025 |
| 350 | D-WP(C)/37542/2025 | TENTEI GRAM PANCHAYAT LEVEL FEDERATION, CHANDRE PANDA | | |
| | WP(C)/ / | MP | | 16005/2025 |
| 351 | D-WP(C)/37483/2025 | CLF AMASARANGA 2, MAJGIPARA GP, SARABARKOKKARUMDARGARH | | |
| | WP(C)/ / | MP | | 16006/2025 |
| 352 | D-WP(C)/37546/2025 | SARASANKHA GRAM PANCHAYAT LEVEL FEDERATION, DRA. PANDE | | |
| | WP(C)/ / | MP | | 16007/2025 |
| 353 | D-WP(C)/37549/2025 | JAYANTI SWAIN | ABHAY KHANDELWAL | |
| | WP(C)/ / | MP | | 16008/2025 |
| 354 | D-WP(C)/37550/2025 | BHALIA GRAM PANCHAYAT LEVEL FEDERATION, TRIFATHARH | | |
| | WP(C)/ / | MP | | 16009/2025 |
| 355 | D-WP(C)/37552/2025 | LALIT RAO | SIDHARTHA DAS | |
| | WP(C)/ / | MP | | 16010/2025 |
| 356 | D-WP(C)/37553/2025 | KESARIPUR GRAM PANCHAYAT LEVEL FEDERATION, ANDASORANDA | | |
| | WP(C)/ / | MP | | 16011/2025 |
| 357 | D-WP(C)/37554/2025 | BALABHADRA PRASAD GRAM PANCHAYAT LEVEL FEDERATION, NAYAGARH | | |
| | WP(C)/ / | MP | | 16012/2025 |
| 358 | D-WP(C)/37555/2025 | ARISALA GRAMA PANCHAYAT LEVEL FEDERATION, ARSINAR(PLF), PURI | | |
| | WP(C)/ / | MP | | 16013/2025 |
| 359 | D-WP(C)/37486/2025 | MAA SUBHADRA AANCHALIKA MANCHAR, BHETKUMAR, BHENTABAHAL GP, SADAR BLOCK, SUNDARGARH | | |
| | WP(C)/ / | MP | | 16014/2025 |
| 360 | D-WP(C)/37545/2025 | PRADIPTA KUMAR JENA | DR. BESURA DAS | |
| | WP(C)/ / | MP | | 16015/2025 |
| 361 | D-WP(C)/37559/2025 | BERBOI GRAMA PANCHAYAT LEVEL FEDERATION, ARISENA(PTIF), PURI | | |
| | WP(C)/ / | MP | | 16016/2025 |